

MINUTES OF NORMS COMMITTEE (NC-7) OF
'PLASTIC & RUBBER PRODUCTS'
MEETING NO. **31/AM14**
HELD ON 30.10.2013
UNDER CHAIRMANSHIP OF
DR. L.B. SINGHAL, ADDITIONAL DGFT

Meeting No. **31/87-NC-7/2013** of **NORMS COMMITTEE (NC-7)** dealing with '**Chapter 39 and 40 of ITC (HS) Code**' held on **30.10.2013** under the Chairmanship of Dr. L.B. Singhal, Addl. DGFT, Udyog Bhawan, New Delhi-110011.
Following officers attended the Meeting:

- 1) Shri A.K. Agarwal, Addl. Industrial Adviser, D/o C&PC
- 2) Shri Nand Lal, Senior Development Officer, DIPP
- 3) Shri S.K. Panigrahi, EO

2. Committee confirmed Minutes of NC Meeting No. **30/AM14 held on 23.10.2013.**

3. Committee, after deliberations, **approved** following cases and RLA concerned shall take consequential action as per Foreign Trade Policy/Procedures:

ONLINE CASES

1	Case No.:18/19/87-ALC1/2013	Party Name:BOSTIK INDIA PRIVATE LIMITED	Meet No/Date:31/87-ALC1/2013 30.10.2013	Status: Deferred
	HQ File :01/87/050/00158/AM14/	RLA File :07/24/040/00395/AM10/	Lic.No/Date:0710075067 27.10.2010	Defer Date:20.11.2013
	Decision: RLA, Bangalore was requested through e-mail on 05.09.2013 for furnishing application alongwith clarification for not forwarding the application even after a period of 3 years from the date of issue of the Advance Authorization. RLA, Bangalore vide e-mail dated 27.09.2013 has stated that they will intimate the status of subject Advance Authorization shortly.			

2	Case No.:9/23/87-ALC1/2012	Party Name:COSMO FILMS LTD	Meet No/Date:31/87-ALC1/2013 30.10.2013	Status: Deferred
	HQ File :01/87/050/00203/AM13/	RLA File :03/94/040/00316/AM13/	Lic.No/Date:0310703670 31.07.2012	Defer Date:20.11.2013
	Decision: A D/L No. 46011/17/2004-PC-II, dated 29.08.2013 was issued by D/o of C&PC to firm. In response to above, D/L, the firm had submitted its reply, a copy of which was forwarded to D/o C&PC on 01.10.2013. Comments awaited from D/o C&PC.			

3	Case No.:2/20/87-ALC1/2013	Party Name:HINDUSTAN ADHESIVES LTD	Meet No/Date:31/87-ALC1/2013 30.10.2013	Status: Deferred
	HQ File :01/87/050/00163/AM14/	RLA File :05/23/040/00277/AM13/	Lic.No/Date:0510338580 07.11.2012	Defer Date:20.11.2013
	Decision: CLA, New Delhi has been requested through e-mail on 18.09.2013 and 04.10.2013 for furnishing 4.7 application alongwith the clarification for not furnishing application on time. Application alongwith clarification awaited from CLA, New Delhi.			

4	Case No.: 5/42/87-ALC1/2012	Party Name:POWER ADDITIVES.	Meet No/Date:31/87-ALC1/2013 30.10.2013	Status: Deferred
	HQ File :01/87/050/00353/AM13/	RLA File :03/95/040/00689/AM13/	Lic.No/Date:0310717137 13.12.2012	Defer Date:20.11.2013
	Decision: A D/L No. 46011/05/2013-PC-II, dated 13.02.2013 was issued by D/o of C&PC to firm. In response to above, D/L, the firm had submitted its reply, a copy of which was forwarded to D/o C&PC on 20.03.2013 and again on 23.10.2013. Comments awaited from D/o C&PC.			

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Case No.:1/27/87-ALC1/2013	Party Name:EXPANDED POLYMER SYSTEMS PVT. LTD	Meet No/Date:31/87-ALC1/2013 30.10.2013	Status: Approved					
HQ File :01/87/050/00220/AM14/	RLA File :03/94/040/00920/AM13/	Lic.No/Date:0310722100 28.01.2013	Defer Date:					
Application: Request is for adhoc norms for following:								
Sl.No.	ITCHS Code	EXPORT ITEM	Qty	UOM	FOB/FOR (Rs.)	FOB/FOR (in Currency of realisation)		
1	39079990	62/0- Polyester Polyol "EXPOL PH 240"	18000.000	K.G	1986525.00	36450.00 US Dollars		
				Total	1,986,525.00	36,450.00		
Sl.No.	ITCHS Code	IMPORT ITEM	Qty	UOM	CIF (Rs.)	CIF (Currency)	Total exemption from Customs duty	Limiting Factor (Value/Qty/Value & Qty)
1	29173500	Phthalic Anhydride	6818.400	K.G	668,203.00	12,205.00 US Dollars	187,097.00	Qty
2	29094100	Diethylene Glycol	11046.600	K.G	773,262.00	14,124.00 US Dollars	216,513.00	Qty
3	29171200	Adipic Acid	2313.000	K.G	238,239.00	4,351.00 US Dollars	66,707.00	Qty

4	38159000	Catalyst (fascat 4100)	4.680	K.G	13,104.00	239.00 US Dollars	3,669.00	Qty
				Total	1,692,808.00	30,919.00		

Decision: On the basis of earlier decision taken in the Norms Committee Meeting No. 3/87-ALC1/20121 dated 18.04.2012, following adhoc norms are **approved**:

EXPORT ITEM	QTY	IMPORT ITEM	QTY
Polyester Polyl (EXPOL PH 240)	1 kg	1. Phthalic Anhydride	0.3788 kg
		2. Diethylene Glycol	0.6137 kg
		3. Adipic Acid	0.1285 kg
		4. Catalyst (Fascat 4100)	0.00026 kg

6	Case No.:4/47/87-ALC1/2012	Party Name:ALP OVERSEAS PVT.LTD.	Meet No/Date:31/87-ALC1/2013 30.10.2013	Status: Deferred
	HQ File :01/87/050/00416/AM13/	RLA File :05/23/040/00421/AM13/	Lic.No/Date:0510344751 04.02.2013	Defer Date:20.11.2013
	Decision: A D/L No. 46011/26/2013-PC.II dated 19.09.2013 was issued by D/o C&PC to firm. In response to that D/L, the firm had submitted its reply, a copy of which was forwarded to D/o C&PC on 23.10.2013. Comments awaited from D/o C&PC.			

	Case No.:17/23/87-ALC1/2013	Party Name:R. K. RECLAIM AND RUBBER PRODUCTS PVT LTD	Meet No/Date:31/87-ALC1/2013 30.10.2013	Status: Deferred
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HQ File :01/87/050/00187/AM14/	RLA File :34/24/040/00274/AM13/	Lic.No/Date:3410036291 01.03.2013	Defer Date:20.11.2013
Decision: A D/L No. 7/240/2013-TSW/173 dated 19.09.2013 was issued by DIPP to firm. This was followed by Reminders from DGFT on 22.10.2013 giving 15 days time for submission of information. Reply awaited from the firm.			

Case No.:26/7/87-ALC1/2013	Party Name:SNF [INDIA] PVT. LTD.,	Meet No/Date:31/87-ALC1/2013 30.10.2013	Status: Approved
HQ File :01/87/050/00038/AM14/	RLA File :09/24/040/00557/AM13/	Lic.No/Date:0910055479 21.03.2013	Defer Date:

Application: Request is for adhoc norms for following:

Sl.No.	ITCHS Code	EXPORT ITEM	Qty	UOM	FOB/FOR (Rs.)	FOB/FOR (in Currency of realisation)
1	39069090	62/0- FLOPAM EM533	37800.000	K.G	3588637.50	66150.00 US Dollars
				Total	3,588,637.50	66,150.00

Sl.No.	ITCHS Code	IMPORT ITEM	Qty	UOM	CIF (Rs.)	CIF (Currency)	Total exemption from Customs duty	Limiting Factor (Value/Qty/Value & Qty)
1	29241900	Acrylamide 50 HST	17312.400	K.G	1,195,637.63	21,640.50 US Dollars	312,187.20	Value & Qty
2	29161100	Acrylic acid	4195.800	K.G	579,544.88	10,489.50 US Dollars	151,322.18	Value & Qty
3	27101900	Hydroseal G 250 H	9450.000	K.G	913,696.88	16,537.50 US Dollars	238,571.01	Value & Qty
4	34021300	Lutensol TO 89	907.200	K.G	140,343.84	2,540.16 US Dollars	36,644.51	Value & Qty
				Total	2,829,223.23	51,207.66		

Decision: As per the written comments furnished by the D/o C&PC vide their OM No. 46011/141/2005-PC-II dated 22.10.2013, the Committee **approved** following adhoc norms:

EXPORT ITEM	QTY	IMPORT ITEM	QTY
FLO PAM EM 533 (Non Volatile Solids 37 – 48%)	1 kg	1. Acrylamide 50 HST (50% water solution of Acrylamide)	0.458 kg
		2. Acrylic acid	0.111 kg
		3. Hydroseal G 250 H	0.250 kg
		4. Lutensol TO 89	0.024 kg

9	Case No.:29/7/87-ALC1/2013	Party Name:NAV AUXICHEM PVT.LTD,	Meet No/Date:31/87-ALC1/2013 30.10.2013	Status: Deferred
	HQ File :01/87/050/00041/AM14/	RLA File :30/24/040/00061/AM13/	Lic.No/Date:3010093024 26.03.2013	Defer Date:27.11.2013
	Decision: A D/L No. 46011/49/2013-PC.II dated 11.10.2013 was issued by D/o C&PC to firm. It was decided by the Committee to issue a Reminder to firm giving 15 days time for submission of information.			

10	Case No.:20/7/87-ALC1/2013	Party Name:SINGLA POLYMERS,	Meet No/Date:31/87-ALC1/2013 30.10.2013	Status: Deferred
	HQ File :01/87/050/00032/AM14/	RLA File :05/24/040/00489/AM13/	Lic.No/Date:0510350604 02.04.2013	Defer Date:13.11.2013
	Decision: A D/L No. 7/183/2013/TSW dated 02.07.2013 was issued by DIPP to firm. This was followed by Reminders from DGFT on 02.07.2013 and 16.09.2013 (Final Reminder) giving 15 days time for submission of information. Reply awaited from the firm.			

	Case No.:31/7/87-ALC1/2013	Party Name:K.R.T. POLYMERS,	Meet No/Date:31/87-ALC1/2013 30.10.2013	Status: Deferred
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11	HQ File :01/87/050/00043/AM14/	RLA File :32/24/040/00001/AM14/	Lic.No/Date:3210062205 11.04.2013	Defer Date:13.11.2013
	Decision: A D/L No. 46011/48/2012-PC.II dated 12.06.2013 was issued by D/o C&PC to firm. In response to that D/L, the firm had submitted its reply, a copy of which was forwarded to D/o C&PC on 09.09.2013. Comments awaited from D/o C&PC.			

12	Case No.:11/19/87-ALC1/2013	Party Name:NILKAMAL LTD	Meet No/Date:31/87-ALC1/2013 30.10.2013	Status: Deferred
	HQ File :01/87/050/00151/AM14/	RLA File :03/95/040/00019/AM14/	Lic.No/Date:0310731250 15.04.2013	Defer Date:27.11.2013
	Decision: RLA, Mumbai was requested vide e-mail dated 05.09.2013 to furnish 4.7 application of the subject Advance Authorization. In response to that, RLA, Mumbai vide e-mail dated 11.09.2013 has stated that they had already furnished 4.7 application to DGFT(Hqrs.). RLA, Mumbai was again requested vide e-mail dated 23.10.2013 to furnish 4.7 application of the subject Advance Authorization as application is not received so far. Application awaited from RLA, Mumbai.			

13	Case No.:3/27/87-ALC1/2013	Party Name:ADRIA (INDIA) STONE TECH PVT. LTD.,	Meet No/Date:31/87-ALC1/2013 30.10.2013	Status: Deferred
	HQ File :01/87/050/00222/AM14/	RLA File :07/24/040/00508/AM13/	Lic.No/Date:0710094864 17.04.2013	Defer Date:27.11.2013
	Decision: A D/L No. 46011/78/2013-PC.II dated 29.10.2013 was issued by D/o C&PC to firm. It was decided by the Committee to issue a Reminder to firm giving 15 days time for submission of information.			

	Case No.:6/13/87-ALC1/2013	Party Name:PIDILITE INDUSTRIES LIMITED	Meet No/Date:31/87-ALC1/2013 30.10.2013	Status: Approved
	HQ File :01/87/050/00072/AM14/	RLA File :03/95/040/01004/AM13/	Lic.No/Date:0310732631 26.04.2013	Defer Date:

Application: Request is for adhoc norms for following:

Sl.No.	ITCHS Code	EXPORT ITEM	Qty	UOM	FOB/FOR (Rs.)	FOB/FOR (in Currency of realisation)
1	39069010	62/0- STYRENE - ACRYLATE COPOLYMER IN THE SOLUTION FORM HAVING SOLID CONTENT 50+/-1% (KONDICRYL SV 719X)	160000.000	K.G	11772000.00	218000.00 US Dollars
				Total	11,772,000.00	218,000.00

Sl.No.	ITCHS Code	IMPORT ITEM	Qty	UOM	CIF (Rs.)	CIF (Currency)	Total exemption from Customs duty	Limiting Factor (Value/Qty/Value & Qty)
1	29025000	STYRENE	48000.000	K.G	5,280,000.00	96,000.00 US Dollars	1,399,200.00	Value & Qty
2	29161400	METHYL METHACRYLATE	10560.000	K.G	1,422,960.00	25,872.00 US Dollars	377,084.00	Value & Qty
3	29161210	BUTYL ACRYLATE	20320.000	K.G	2,313,432.00	42,062.40 US Dollars	613,059.00	Value & Qty
				Total	9,016,392.00	163,934.40		

Decision: As per the written comments furnished by the D/o C&PC vide their OM No. 46011/25/2013-PC-II dated 11.10.2013, the Committee **approved** following adhoc norms:

EXPORT ITEM	QTY	IMPORT ITEM	QTY
Styrene Acrylate Copolymer in the solution form having solid content 50+/-1% (Kondicryl SV 719 X)	1 kg	1. Styrene	0.300 kg
		2. Methyl Methacrylate	0.066 kg
		3. Butyl Acrylate	0.127 kg

15	Case No.:14/9/87-ALC1/2013	Party Name:KOHINOOR INDIA PVT.LTD	Meet No/Date:31/87-ALC1/2013 30.10.2013	Status: Deferred
	HQ File :01/87/050/00059/AM14/	RLA File :30/24/040/00004/AM14/	Lic.No/Date:3010093524 30.04.2013	Defer Date:13.11.2013
	Decision: A D/L No. 7/264/2012-TSW dated 11.06.2013 was issued by DIPP to firm. This was followed by Reminders from DGFT on 01.07.2013 and 16.09.2013 (Final Reminder) giving 15 days time for submission of information. Reply awaited from the firm.			

16	Case No.:10/9/87-ALC1/2013	Party Name:EASTMAN RECLAMATIONS	Meet No/Date:31/87-ALC1/2013 30.10.2013	Status: Deferred
	HQ File :01/87/050/00055/AM14/	RLA File :30/24/040/00002/AM14/	Lic.No/Date:3010093640 03.05.2013	Defer Date:20.11.2013
	Decision: A D/L was issued by DIPP to firm on 04.09.2013. This was followed by Reminders from DGFT on 16.09.2013 and 23.10.2013 (Final Reminder) giving 15 days time for submission of information. Reply awaited from the firm.			

17	Case No.:9/17/87-ALC1/2013	Party Name:BALKRISHNA INDUSTRIES LIMITED,	Meet No/Date:31/87-ALC1/2013 30.10.2013	Status: Deferred
	HQ File :01/87/050/00116/AM14/	RLA File :03/94/040/00086/AM14/	Lic.No/Date:0310734131 13.05.2013	Defer Date:20.11.2013
	Decision: A copy of application was forwarded to DIPP on 23.07.2013. Comments awaited from DIPP. However, Technical Authority informed that the firm has requested to put hold its case till further amendment in the subject Advance Authorization by RLA, Mumbai. Licence Amendment Sheet is still awaited.			

	Case No.:4/27/87-ALC1/2013	Party Name:HELIOS PACKAGING	Meet No/Date:31/87-ALC1/2013	Status:
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18			30.10.2013	Deferred
	HQ File :01/87/050/00223/AM14/	RLA File :07/24/040/00542/AM13/	Lic.No/Date:0710095382 15.05.2013	Defer Date:20.11.2013
Decision: A copy of application has been forwarded to D/o C&PC on 30.09.2013. Comments awaited from D/o C&PC.				

19	Case No.:3/23/87-ALC1/2013	Party Name:MPD INDUSTRIES PVT. LTD.,	Meet No/Date:31/87-ALC1/2013 30.10.2013	Status: Deferred
	HQ File :01/87/050/00173/AM14/	RLA File :56/24/040/00003/AM14/	Lic.No/Date:5610002193 23.05.2013	Defer Date:20.11.2013
Decision: A copy of application has been forwarded to D/o C&PC on 02.09.2013. Comments awaited from D/o C&PC.				

20	Case No.:11/24/87-ALC1/2013	Party Name:MPD INDUSTRIES PVT. LTD.,	Meet No/Date:31/87-ALC1/2013 30.10.2013	Status: Deferred
	HQ File :01/87/050/00198/AM14/	RLA File :56/24/040/00030/AM13/	Lic.No/Date:5610002192 23.05.2013	Defer Date:20.11.2013
Decision: A copy of application has been forwarded to D/o C&PC on 06.09.2013. Comments awaited from D/o C&PC.				

21	Case No.:23/17/87-ALC1/2013	Party Name:EASTMAN RECLAMATIONS	Meet No/Date:31/87-ALC1/2013 30.10.2013	Status: Deferred
	HQ File :01/87/050/00130/AM14/	RLA File :30/24/040/00005/AM14/	Lic.No/Date:3010094323 03.06.2013	Defer Date:20.11.2013
Decision: A D/L was issued by DIPP to firm on 04.09.2013. This was followed by Reminders from DGFT on 16.09.2013 and 23.10.2013 (Final Reminder) giving 15 days time for submission of information. Reply awaited from the firm.				

22	Case No.: 24/17/87-ALC1/2013	Party Name:EASTMAN RECLAMATIONS	Meet No/Date:31/87-ALC1/2013 30.10.2013	Status: Deferred
	HQ File :01/87/050/00131/AM14/	RLA File :30/24/040/00008/AM14/	Lic.No/Date:3010094324 03.06.2013	Defer Date:20.11.2013
	Decision: A D/L was issued by DIPP to firm on 04.09.2013. This was followed by Reminders from DGFT on 16.09.2013 and 23.10.2013 (Final Reminder) giving 15 days time for submission of information. Reply awaited from the firm.			

23	Case No.: 25/17/87-ALC1/2013	Party Name:EASTMAN RECLAMATIONS	Meet No/Date:31/87-ALC1/2013 30.10.2013	Status: Deferred
	HQ File :01/87/050/00132/AM14/	RLA File :30/24/040/00009/AM14/	Lic.No/Date:3010094325 03.06.2013	Defer Date:20.11.2013
	Decision: A D/L was issued by DIPP to firm on 04.09.2013. This was followed by Reminders from DGFT on 16.09.2013 and 23.10.2013 (Final Reminder) giving 15 days time for submission of information. Reply awaited from the firm.			

24	Case No.: 6/19/87-ALC1/2013	Party Name:BALKRISHNA INDUSTRIES LIMITED,	Meet No/Date:31/87-ALC1/2013 30.10.2013	Status: Deferred
	HQ File :01/87/050/00146/AM14/	RLA File :03/94/040/00198/AM14/	Lic.No/Date:0310736672 05.06.2013	Defer Date:20.11.2013
	Decision: A copy of application was forwarded to DIPP on 31.07.2013. Comments awaited from DIPP. However, Technical Authority informed that the firm has requested to put hold its case till further amendment in the subject Advance Authorization by RLA, Mumbai. Licence Amendment Sheet is still awaited.			

	Case No.: 12/23/87-ALC1/2013	Party Name:BLS POLYMERS LTD.	Meet No/Date:31/87-ALC1/2013 30.10.2013	Status: Deferred
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25	HQ File :01/87/050/00182/AM14/	RLA File :05/23/040/00002/AM14/	Lic.No/Date:0510356395 06.06.2013	Defer Date:27.11.2013
Decision: A D/L No. 46011/99/2006-PC.II dated 28.10.2013 was issued by D/o C&PC to firm. It was decided by the Committee to issue a Reminder to firm giving 15 days time for submission of information.				

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Case No.:5/23/87-ALC1/2013		Party Name:ANANDSONS OVERSEAS TRADING PRIVATE LIMITED			Meet No/Date:31/87-ALC1/2013 30.10.2013		Status: Approved		
HQ File :01/87/050/00175/AM14/		RLA File :03/94/040/00005/AM14/			Lic.No/Date:0310737093 07.06.2013		Defer Date:		
Application: Request is for adhoc norms for following:									
Sl.No.	ITCHS Code	EXPORT ITEM				Qty	UOM	FOB/FOR (Rs.)	FOB/FOR (in Currency of realisation)
1	39174000	63/0- ARTICLES SUCH AS JUNCTION BOXES WITH LIDS, SWITCH AND SOCKET BOXES, SADDLE CLIPS,BENDS,CIRCULAR BOXES, COUPLERS, ADAPTOR BOXES, LIDS, BUSHES,SHROUDS, LOOPING BOXES, CLIPS, TRUNKINGS, OVALS, CONDUITS, COVERS, CONNECTORS, PIPES,PATTRESS, BUSH ADAPTORS, SPACE BAR SADDLE ETC., MADE OUT OF PVC				200.000	M.T	12910000.00	234727.27 US Dollars
							Total	12,910,000.00	234,727.27
Sl.No.	ITCHS Code	IMPORT ITEM	Qty	UOM	CIF (Rs.)	CIF (Currency)	Total exemption from Customs duty		Limiting Factor (Value/Qty/Value & Qty)
1	39042190	PVC RESIN	168.000	M.T	10,164,000.00	184,800.00 US Dollars	2,627,394.00		Value & Qty
2	28365000	CALCIUM CARBONATE	32.000	M.T	369,600.00	6,720.00 US Dollars	106,629.60		Value & Qty

3	38123090	STABILIZER/HEAT STABILIZER (OTHER THAN TIN BASED)	5.000	M.T	687,500.00	12,500.00 US Dollars	177,718.75	Value & Qty
				Total	11,221,100.00	204,020.00		

Decision: As per the written comments furnished by the D/o C&PC vide their OM No. 46011/70/2013-PC-II dated 22.10.2013, the Committee **approved** following adhoc norms:

EXPORT ITEM	QTY	IMPORT ITEM	QTY
Articles such as Junction Boxes with lids, switch and socket Boxes, Saddle Clips, Bends, circular boxes, lids, bushes, shrouds, looping boxes, clips, trunkings, ovals, conduits, covers, connectors, pipes, Pattress, Bush Adaptors, space bar saddle etc., made out of PVC	1 kg	1. PVC Resin	0.840 kg
		2. Calcium Carbonate	0.160 kg
		3. Stabilizer/Heat Stabilizer (Other than tin based)	0.025 kg

27	Case No.:3/17/87-ALC1/2013	Party Name:J.D. JONES & CO. PVT. LTD.	Meet No/Date:31/87-ALC1/2013 30.10.2013	Status: Deferred
	HQ File :01/87/050/00110/AM14/	RLA File :02/24/040/00028/AM14/	Lic.No/Date:0210190491 10.06.2013	Defer Date:20.11.2013
	Decision: A D/L No. 46011/2/2008-PC.II dated 23.08.2013 was issued by D/o C&PC to firm. In response to above, D/L, the firm vide letter dated 01.10.2013 has informed that they have directly submitted its reply to D/o C&PC. Comments awaited from D/o C&PC.			

28	Case No.:4/17/87-ALC1/2013	Party Name:J.D. JONES & CO. PVT. LTD.	Meet No/Date:31/87-ALC1/2013 30.10.2013	Status: Deferred
	HQ File :01/87/050/00111/AM14/	RLA File :02/24/040/00029/AM14/	Lic.No/Date:0210190498 10.06.2013	Defer Date:20.11.2013
	Decision: A D/L No. 46011/2/2008-PC.II dated 23.08.2013 was issued by D/o C&PC to firm. In response to above, D/L, the firm vide letter dated 01.10.2013 has informed that they have directly submitted its reply to D/o C&PC. Comments awaited from D/o C&PC.			

29	Case No.:10/17/87-ALC1/2013	Party Name:NIKHIL ADHESIVES LTD.	Meet No/Date:31/87-ALC1/2013 30.10.2013	Status: Deferred
	HQ File :01/87/050/00117/AM14/	RLA File :03/95/040/00144/AM14/	Lic.No/Date:0310737118 10.06.2013	Defer Date:20.11.2013
	Decision: A D/L No. 46011/65/2013-PC.II dated 23.08.2013 was issued by D/o C&PC to firm. This was followed by Reminder from DGFT on 16.09.2013 and 23.10.2013 (Final Reminder) giving 15 days time for submission of information. Reply awaited from the firm.			

30	Case No.:4/23/87-ALC1/2013	Party Name:HAMILTON HOUSEWARES PVT.LTD,	Meet No/Date:31/87-ALC1/2013 30.10.2013	Status: Deferred
	HQ File :01/87/050/00174/AM14/	RLA File :03/94/040/01038/AM13/	Lic.No/Date:0310737623 13.06.2013	Defer Date:27.11.2013
	Decision: A D/L No. 46011/40/2011-PC.II dated 11.10.2013 was issued by D/o C&PC to firm. It was decided by the Committee to issue a Reminder to firm giving 15 days time for submission of information.			

31	Case No.:7/23/87-ALC1/2013	Party Name:GOLDEN CASHEW PRODUCTS PRIVATE LIMITED,	Meet No/Date:31/87-ALC1/2013 30.10.2013	Status: Deferred
	HQ File :01/87/050/00177/AM14/	RLA File :03/94/040/00224/AM14/	Lic.No/Date:0310737485 13.06.2013	Defer Date:20.11.2013
	Decision: A copy of application has been forwarded to D/o C&PC on 02.09.2013. Comments awaited from D/o C&PC.			

32	Case No.:8/23/87-ALC1/2013	Party Name:GOLDEN CASHEW PRODUCTS PRIVATE LIMITED,	Meet No/Date:31/87-ALC1/2013 30.10.2013	Status: Deferred
	HQ File :01/87/050/00178/AM14/	RLA File :03/94/040/00246/AM14/	Lic.No/Date:0310738048 18.06.2013	Defer Date:20.11.2013
	Decision: A copy of application has been forwarded to D/o C&PC on 02.09.2013. Comments awaited from D/o C&PC.			

Case No.:11/23/87-ALC1/2013	Party Name:LANXESS INDIA PVT.LTD.	Meet No/Date:31/87-ALC1/2013 30.10.2013	Status: Approved																					
HQ File :01/87/050/00181/AM14/	RLA File :03/95/040/00059/AM14/	Lic.No/Date:0310738365 20.06.2013	Defer Date:																					
Application: Request is for adhoc norms for following: <table><tr><th>Sl.No.</th><th>ITCHS Code</th><th>EXPORT ITEM</th><th>Qty</th><th>UOM</th><th>FOB/FOR (Rs.)</th><th>FOB/FOR (in Currency of realisation)</th></tr><tr><td>1</td><td>39089090</td><td>62/0- POLYAMIDE 6,6 COMPOUNDS</td><td>400000.000</td><td>K.G</td><td>72708556.00</td><td>1348953.00 US Dollars</td></tr><tr><td></td><td></td><td></td><td></td><td>Total</td><td>72,708,556.00</td><td>1,348,953.00</td></tr></table>				Sl.No.	ITCHS Code	EXPORT ITEM	Qty	UOM	FOB/FOR (Rs.)	FOB/FOR (in Currency of realisation)	1	39089090	62/0- POLYAMIDE 6,6 COMPOUNDS	400000.000	K.G	72708556.00	1348953.00 US Dollars					Total	72,708,556.00	1,348,953.00
Sl.No.	ITCHS Code	EXPORT ITEM	Qty	UOM	FOB/FOR (Rs.)	FOB/FOR (in Currency of realisation)																		
1	39089090	62/0- POLYAMIDE 6,6 COMPOUNDS	400000.000	K.G	72708556.00	1348953.00 US Dollars																		
				Total	72,708,556.00	1,348,953.00																		

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Sl.No.	ITCHS Code	IMPORT ITEM	Qty	UOM	CIF (Rs.)	CIF (Currency)	Total exemption from Customs duty	Limiting Factor (Value/Qty/Value & Qty)
1	39081090	POLYAMIDE6,6	280000.000	K.G	53,802,000.00	980,000.00 US Dollars	14,047,981.00	Qty
2	70191100	GLASS FIBER	120000.000	K.G	8,564,400.00	156,000.00 US Dollars	2,495,710.00	Qty
				Total	62,366,400.00	1,136,000.00		

Decision: As per the written comments furnished by the D/o C&PC vide their OM No. 46011/109/2012-PC-II dated 28.10.2013, the Committee **approved** following adhoc norms:

EXPORT ITEM	QTY	IMPORT ITEM	QTY
Polyamide 6,6 Compounds (containing 70± 1% Polyamide 6,6 Resin and 30± 1% Glass Fibre)	1 kg	1. Polyamide6,6 Resin	0.700 kg
		2. Glass Fiber	0.300 kg

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Case No.:13/17/87-ALC1/2013	Party Name:PRECISION MOULDS AND DIES	Meet No/Date:31/87-ALC1/2013 30.10.2013	Status: Deferred
HQ File :01/87/050/00120/AM14/	RLA File :05/24/040/00095/AM14/	Lic.No/Date:0510357849 21.06.2013	Defer Date:20.11.2013
Decision: A D/L No. 46011/64/2013-PC.II dated 23.08.2013 was issued by D/o C&PC to firm. This was followed by Reminder from DGFT on 22.10.2013 giving 15 days time for submission of information. Reply awaited from the firm.			

35	Case No.:15/17/87-ALC1/2013	Party Name:PRECISION MOULDS & DIES PVT LTD	Meet No/Date:31/87-ALC1/2013 30.10.2013	Status: Deferred
	HQ File :01/87/050/00122/AM14/	RLA File :05/24/040/00105/AM14/	Lic.No/Date:0510358109 26.06.2013	Defer Date:20.11.2013
	Decision: A D/L No. 46011/64/2013-PC.II dated 23.08.2013 was issued by D/o C&PC to firm. This was followed by Reminder from DGFT on 22.10.2013 giving 15 days time for submission of information. Reply awaited from the firm.			

Case No.:9/23/87-ALC1/2013		Party Name:KAMSONS CHEMICALS PVT.LTD.		Meet No/Date:31/87-ALC1/2013 30.10.2013		Status: Approved																																																													
HQ File :01/87/050/00179/AM14/		RLA File :03/94/040/00271/AM14/		Lic.No/Date:0310739474 28.06.2013		Defer Date:																																																													
Application: Request is for adhoc norms for following: <table><tr><th>Sl.No.</th><th>ITCHS Code</th><th>EXPORT ITEM</th><th>Qty</th><th>UOM</th><th>FOB/FOR (Rs.)</th><th colspan="2">FOB/FOR (in Currency of realisation)</th></tr><tr><td>1</td><td>39095000</td><td>62/0- Aqueous Polyurethane Dispersion (Having Solid Content 37+/-1%)</td><td>19200.000</td><td>K.G</td><td>5733030.00</td><td colspan="2">97170.00 US Dollars</td></tr><tr><td></td><td></td><td></td><td></td><td>Total</td><td>5,733,030.00</td><td colspan="2">97,170.00</td></tr></table> <table><tr><th>Sl.No.</th><th>ITCHS Code</th><th>IMPORT ITEM</th><th>Qty</th><th>UOM</th><th>CIF (Rs.)</th><th>CIF (Currency)</th><th>Total exemption from Customs duty</th><th>Limiting Factor (Value/Qty/Value & Qty)</th></tr><tr><td>1</td><td>29109000</td><td>Dicyclohexylmethane Diisocyanate (WANNATE HMDI or Desmodur-W (Bayer) or VESTANTAT H12 MDI (DEGUSSA))</td><td>4291.200</td><td>K.G</td><td>3,038,205.00</td><td>51,495.00 US Dollars</td><td>785,427.60</td><td>Qty</td></tr><tr><td>2</td><td>29337900</td><td>N-Methyl-2-Pyrrolidone (NMP)</td><td>3859.200</td><td>K.G</td><td>1,047,545.00</td><td>17,755.00 US Dollars</td><td>270,770.46</td><td>Qty</td></tr><tr><td>3</td><td>29155000</td><td>Dimethylol Proponic Acid</td><td>499.200</td><td>K.G</td><td>173,814.00</td><td>2,946.00 US Dollars</td><td>44,923.41</td><td>Qty</td></tr></table>								Sl.No.	ITCHS Code	EXPORT ITEM	Qty	UOM	FOB/FOR (Rs.)	FOB/FOR (in Currency of realisation)		1	39095000	62/0- Aqueous Polyurethane Dispersion (Having Solid Content 37+/-1%)	19200.000	K.G	5733030.00	97170.00 US Dollars						Total	5,733,030.00	97,170.00		Sl.No.	ITCHS Code	IMPORT ITEM	Qty	UOM	CIF (Rs.)	CIF (Currency)	Total exemption from Customs duty	Limiting Factor (Value/Qty/Value & Qty)	1	29109000	Dicyclohexylmethane Diisocyanate (WANNATE HMDI or Desmodur-W (Bayer) or VESTANTAT H12 MDI (DEGUSSA))	4291.200	K.G	3,038,205.00	51,495.00 US Dollars	785,427.60	Qty	2	29337900	N-Methyl-2-Pyrrolidone (NMP)	3859.200	K.G	1,047,545.00	17,755.00 US Dollars	270,770.46	Qty	3	29155000	Dimethylol Proponic Acid	499.200	K.G	173,814.00	2,946.00 US Dollars	44,923.41	Qty
Sl.No.	ITCHS Code	EXPORT ITEM	Qty	UOM	FOB/FOR (Rs.)	FOB/FOR (in Currency of realisation)																																																													
1	39095000	62/0- Aqueous Polyurethane Dispersion (Having Solid Content 37+/-1%)	19200.000	K.G	5733030.00	97170.00 US Dollars																																																													
				Total	5,733,030.00	97,170.00																																																													
Sl.No.	ITCHS Code	IMPORT ITEM	Qty	UOM	CIF (Rs.)	CIF (Currency)	Total exemption from Customs duty	Limiting Factor (Value/Qty/Value & Qty)																																																											
1	29109000	Dicyclohexylmethane Diisocyanate (WANNATE HMDI or Desmodur-W (Bayer) or VESTANTAT H12 MDI (DEGUSSA))	4291.200	K.G	3,038,205.00	51,495.00 US Dollars	785,427.60	Qty																																																											
2	29337900	N-Methyl-2-Pyrrolidone (NMP)	3859.200	K.G	1,047,545.00	17,755.00 US Dollars	270,770.46	Qty																																																											
3	29155000	Dimethylol Proponic Acid	499.200	K.G	173,814.00	2,946.00 US Dollars	44,923.41	Qty																																																											

4	29053990	1:6 Hexane Diol	1059.840	K.G	343,970.00	5,830.00 US Dollars	88,909.70	Qty
5	29171200	Adipic Acid	1148.160	K.G	257,417.00	4,363.00 US Dollars	66,547.56	Qty
6	28251020	Hydrazine Hydrate	96.000	K.G	27,730.00	470.00 US Dollars	7,174.86	Qty
				Total	4,888,681.00	82,859.00		

Decision: As per the written comments furnished by the D/o C&PC vide their OM No. 46011/70/2013-PC-II dated 22.10.2013, the Committee **approved** following adhoc norms:

EXPORT ITEM	QTY	IMPORT ITEM	QTY
Aqueous Polyurethane Dispersion (Having Solid Content 37+/- 1%)	1 kg	1. Dicyclohexylmethane Diisocyanate (Wannate HMDI or Desmodur-W (Bayer) or Vestantat H12 MDI (Degussa)	0.2235 kg
		2. N-Methyl-2-Pyrrolidone (NMP)	0.2010 kg
		3. Dimethylol Proponic Acid	0.0260 kg
		4. 1:6 Hexane Diol	0.0552 kg
		5. Adipic Acid	0.0598 kg
		6. Hydrazine Hydrate	0.005 kg

Case No.:10/23/87-ALC1/2013	Party Name:VISEN INDUSTRIES LIMITED	Meet No/Date:31/87-ALC1/2013 30.10.2013	Status: Approved
HQ File :01/87/050/00180/AM14/	RLA File :03/95/040/00463/AM13/	Lic.No/Date:0310739492 28.06.2013	Defer Date:

Application: Request is for adhoc norms for following:

Sl.No.	ITCHS Code	EXPORT ITEM	Qty	UOM	FOB/FOR (Rs.)	FOB/FOR (in Currency of realisation)
1	39052100	63/0- VAM ACRYLATE COPOLYMER EMULSION SOLID CONTENT 50% +/- 1% (PACKED IN 2080 DRUMS) Tare weight should be separately shown in S/bills.	499200.000	K.G	23846784.00	424320.00 US Dollars
				Total	23,846,784.00	424,320.00

Sl.No.	ITCHS Code	IMPORT ITEM	Qty	UOM	CIF (Rs.)	CIF (Currency)	Total exemption from Customs duty	Limiting Factor (Value/Qty/Value & Qty)
1	29153200	VINYL ACETATE MONOMER	217651.200	K.G	11,375,757.60	202,415.62 US Dollars	7.50	Value & Qty
2	29161210	2 ETHYL HEXYL ACRYLATE	21964.800	K.G	2,258,991.82	40,195.58 US Dollars	7.50	Value & Qty
3	39123919	HYDROXY ETHYL CELLULOSE	833.660	K.G	327,963.42	5,835.65 US Dollars	7.50	Value & Qty
4	29310090	SILQUEST SILANE 172 /GENIOSIL GF 56 (ORGANO FUNCTIONAL)	624.000	K.G	263,016.00	4,680.00 US Dollars	7.50	Value & Qty
5	34021300	EMULSOGEN LCN 287	8536.320	K.G	1,031,443.55	18,353.09 US Dollars	7.50	Value & Qty
6	34021900	FOAMASTER - S	24.960	K.G	4,558.94	81.12 US Dollars	7.50	Value & Qty
7	34021300	SURFACTANT	2520.960	K.G	304,607.60	5,420.06 US Dollars	7.50	Value & Qty
8	28321090	SODIUM LAURYL SULPHATE	2520.960	K.G	240,852.52	4,285.63 US Dollars	7.50	Value & Qty
9	39012000	HIGH DENSITY POLYETHYLENE (BLOW MOULDING GRADE)	18564.000	K.G	1,460,615.52	25,989.60 US Dollars	5.00	Value & Qty
				Total	17,267,806.97	307,256.35		

Decision: As per the written comments furnished by the D/o C&PC vide their OM No. 46011/10/2005-PC-II dated 22.10.2013, the Committee **approved** following adhoc norms:

EXPORT ITEM	QTY	IMPORT ITEM	QTY
Vam Acrylate Copolymer Emulsion Solid Content 50% +/- 1% (Packed in Drums)	1 kg	1. Vinyl Acetate Monomer	0.43600 kg
		2. 2-Ethyl Hexyl Acrylate	0.04400 kg
		3. Hydroxy Ethyl Cellulose	0.00167 kg
		4. Silquest Silane 172 /Geniosil GF 56 (Organo Functional)	0.00125 kg

			5. Emulsogen LCN 287	0.01710 kg
			6. Foamaster - S	0.00005 kg
			7. Surfactant	0.00505 kg
			8. Sodium Lauryl Sulphate	0.00505 kg
			9. High Density Polyethylene (Blow Moulding Grade)	As per packing policy

38	Case No.: 29/17/87-ALC1/2013	Party Name:VISION PRODUCTS (P) LTD	Meet No/Date:31/87-ALC1/2013 30.10.2013	Status: Deferred
	HQ File :01/87/050/00136/AM14/	RLA File :34/24/040/00049/AM14/	Lic.No/Date:3410037279 01.07.2013	Defer Date:27.11.2013
	Decision: A D/L No. 46011/88/2008-PC.II dated 29.08.2013 was issued by D/o C&PC to firm. It was observed that the Reminder has not yet been issued by DGFT. Hence, it was decided by the Committee to issue a Reminder to firm giving 15 days time for submission of information.			

	Case No.: 13/23/87-ALC1/2013	Party Name:ASHIRVAD PIPES PVT LTD.,	Meet No/Date:31/87-ALC1/2013 30.10.2013	Status: Approved
	HQ File :01/87/050/00183/AM14/	RLA File :07/24/040/00082/AM14/	Lic.No/Date:0710096376 02.07.2013	Defer Date:
	Application: Request is for adhoc norms for following:			

FOB/FOR (in Currency of

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Sl.No.	ITCHS Code	EXPORT ITEM				Qty	UOM	FOB/FOR (Rs.)	Realisation (in Currency of realisation)
1	39172390	63/0- UPVC Column Pipes of different types and sizes - Net content of PVC Resin 57.204 MT				60.656	M.T	7533553.00	134889.05 US Dollars
							Total	7,533,553.00	134,889.05
Sl.No.	ITCHS Code	IMPORT ITEM	Qty	UOM	CIF (Rs.)	CIF (Currency)	Total exemption from Customs duty		Limiting Factor (Value/Qty/Value & Qty)
1	39042110	PVC RESIN	57.204	M.T	3,349,609.00	58,920.12 US Dollars	966,429.00		Value & Qty
				Total	3,349,609.00	58,920.12			

Decision: As per the written comments furnished by the D/o C&PC vide their OM No. 46011/68/2007-PC-II dated 22.10.2013, the Committee **approved** following adhoc norms:

EXPORT ITEM	QTY	IMPORT ITEM	QTY
UPVC COLUMN/DROP/RISER Pipes for Submersible Bore-Well Pumps (OD 33mm to 140mm)	1 kg	PVC Resin	0.943 kg

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Case No.:6/23/87-ALC1/2013	Party Name:AVI GLOBAL PLAST PRIVATE LIMITED	Meet No/Date:31/87-ALC1/2013 30.10.2013	Status: Deferred
HQ File :01/87/050/00176/AM14/	RLA File :03/94/040/00099/AM14/	Lic.No/Date:0310740362 04.07.2013	Defer Date:27.11.2013
Decision: A D/L No. 46011/69/2013-PC.II dated 11.10.2013 was issued by D/o C&PC to firm. It was decided by the Committee to issue a Reminder to firm giving 15 days time for submission of information.			

41	Case No.: 2/24/87-ALC1/2013	Party Name:KALPENA INDUSTRIES LIMITED,	Meet No/Date:31/87-ALC1/2013 30.10.2013	Status: Deferred
	HQ File :01/87/050/00189/AM14/	RLA File :03/94/040/00189/AM14/	Lic.No/Date:0310741197 11.07.2013	Defer Date:20.11.2013
	Decision: A copy of application has been forwarded to D/o C&PC on 06.09.2013. Comments awaited from D/o C&PC.			

42	Case No.: 14/23/87-ALC1/2013	Party Name:KHUSHBU SALES PVT. LTD.	Meet No/Date:31/87-ALC1/2013 30.10.2013	Status: Deferred
	HQ File :01/87/050/00184/AM14/	RLA File :08/24/040/00165/AM14/	Lic.No/Date:0810122884 17.07.2013	Defer Date:20.11.2013
	Decision: A copy of application has been forwarded to D/o C&PC on 02.09.2013. Comments awaited from D/o C&PC.			

	Case No.:4/24/87-ALC1/2013		Party Name:BALKRISHNA INDUSTRIES LIMITED,		Meet No/Date:31/87-ALC1/2013 30.10.2013		Status: Approved						
	HQ File :01/87/050/00191/AM14/		RLA File :03/94/040/00325/AM14/		Lic.No/Date:0310742096 18.07.2013		Defer Date:						
	Application: Request is for adhoc norms for following:												
Sl.No.		ITCHS Code		EXPORT ITEM		Qty		UOM		FOB/FOR (Rs.)		FOB/FOR (in Currency of realisation)	
1		40112090		62/0- New Pneumatic Tyres of Rubber, of a kind used on buses or lorries : Other Nylon.		120000.000		K.G		24726000.00		408700.00 US Dollars	
2		40114090		62/0- New Pneumatic Tyres of Rubber, of a kind used on motor cycles: Other Nylon.		60000.000		K.G		11663300.00		192800.00 US Dollars	

3	40116100	62/0- New Pneumatic Tyres of Rubber, Other having a "herring-bone" or similar tread: Of a kind used on agricultural or forestry vehicles and machines, A. Nylon / Polyester.	3200000.000	K.G	625091800.00	10332100.00 US Dollars
4	40116100	62/0- New Pneumatic Tyres of Rubber, Other having a "herring-bone" or similar tread: Of a kind used on agricultural or forestry vehicles and machines, B. Polyester / Polyester Belt.	4035000.000	K.G	769790300.00	12723800.00 US Dollars
5	40116200	62/0- New Pneumatic Tyres of Rubber, Other having a "herring-bone" or similar tread : Of a kind used on construction or industrial handling vehicles and machines and having a rim size not exceeding 61 cm. (24") Nylon.	860000.000	K.G	173097500.00	2861100.00 US Dollars
6	40116300	62/0- New Pneumatic Tyres of Rubber, Other having a "herring-bone" or similar tread: Of a kind used on construction or industrial handling vehicles and machines and having a rim size exceeding 61 cm. (24") Nylon. (24") Nylon.	350000.000	K.G	68546000.00	1133000.00 US Dollars
7	40119200	62/0- New Pneumatic Tyres of Rubber, Other : Of a kind used on agricultural of forestry vehicles and machines Nylon.	1300000.000	K.G	258634700.00	4275000.00 US Dollars
8	40119300	62/0- New Pneumatic Tyres of Rubber, Other : Of a kind used on construction or industrial handling vehicles and machines and having a rim size not exceeding 61 cm. (24") A. Nylon	550000.000	K.G	113313600.00	1873000.00 US Dollars
9	40119400	62/0- New Pneumatic Tyres of Rubber, Other: Of a kind used on construction or industrial handling vehicles and machines and having a rim size exceeding 61 cm (24"), A. Nylon	800000.000	K.G	166855000.00	2757900.00 US Dollars
10	40129010	62/0- Solid tyre of Rubber, Other : for Motor vehicles Solid.	100000.000	K.G	22446200.00	371000.00 US Dollars
11	40131020	62/0- Inner Tubes, of Rubber, For Lorries and buses	10000.000	K.G	3483500.00	57600.00 US Dollars
12	40139030	62/0- Inner Tubes, of Rubber, For off the road vehicles, not elsewhere specified or included	25000.000	K.G	8706000.00	143900.00 US Dollars
				Total	2,246,353,900.00	37,129,900.00

Sl.No.	ITCHS Code	IMPORT ITEM	Qty	UOM	CIF (Rs.)	CIF (Currency)	Total exemption from Customs duty	Limiting Factor (Value/Qty/Value & Qty)
1	40012100	NATURAL RUBBER	3966030.000	K.G	794,062,400.00	13,124,998.33 US Dollars	210,273,865.82	Qty
2	40022000	SYNTHETIC RUBBER : PBR	867847.500	K.G	152,461,600.00	2,520,026.42 US Dollars	41,487,929.84	Qty
3	40021990	SYNTHETIC RUBBER : SBR - 1502 / 1712 / 1723 / 1783	1391132.500	K.G	227,271,600.00	3,756,555.36 US Dollars	61,736,849.47	Qty
4	40023900	CHLORO BUTYL RUBBER	29385.000	K.G	9,244,500.00	152,801.66 US Dollars	1,955,252.26	Qty
5	40027000	EPDM RUBBER	2025.000	K.G	624,800.00	10,327.27 US Dollars	132,147.94	Qty
6	28030010	CARBON BLACK	3167962.500	K.G	264,533,200.00	4,372,449.59 US Dollars	113,867,641.38	Qty
7	59021010	NYLON TYRE CORD FABRIC (DIPPED)	640987.500	K.G	178,181,200.00	2,945,143.78 US Dollars	92,713,035.47	Qty
8	59022010	POLYESTER TYRE CORD FABRIC (DIPPED)	121050.000	K.G	25,632,300.00	423,674.38 US Dollars	3,621,821.26	Qty
9	73129000	BRASS COATED STEEL TYRE CORD (BREAKER AND BODY PLY)	80000.000	K.G	15,488,000.00	256,000.00 US Dollars	9,916,725.09	Qty
10	72173020	BEAD WIRE	352400.000	K.G	23,459,900.00	387,766.93 US Dollars	4,996,784.12	Qty
11	38123010	RUBBER CHEMICAL : ANTIOXIDANTS	188575.000	K.G	42,760,300.00	706,781.81 US Dollars	30,842,595.81	Qty
12	38121000	RUBBER CHEMICAL : ACCELERATOR	64777.500	K.G	13,740,900.00	227,122.30 US Dollars	7,891,520.00	Qty
13	38123090	RUBBER CHEMICAL : RETARDERS	16060.000	K.G	3,901,500.00	64,487.59 US Dollars	2,164,654.76	Qty
14	38122090	RUBBER CHEMICAL : MBTS	175.000	K.G	49,700.00	821.49 US Dollars	16,719.50	Qty
15	28170010	ZINC OXIDE	165275.000	K.G	21,107,200.00	348,879.33 US Dollars	7,939,260.44	Qty
16	38231119	MISCELLANEOUS CHEMICALS : STEARIC	128532.500	K.G	9,331,500.00	154,239.64 US Dollars	7,662,526.09	Qty

		ACID				Dollars		
17	27129010	MISCELLANEOUS CHEMICALS : MICROCRYSTALLINE WAX	109795.000	K.G	16,606,500.00	274,487.60 US Dollars	8,130,133.35	Qty
18	34031900	MISCELLANEOUS CHEMICALS : MOULD RELEASE AGENT	56875.000	K.G	10,667,000.00	176,314.03 US Dollars	4,393,698.13	Qty
19	38249025	MISCELLANEOUS CHEMICALS : FILLER (PRECIPITATED SILICA)	27360.000	K.G	1,489,600.00	24,621.47 US Dollars	375,132.88	Qty
20	38122090	MISCELLANEOUS CHEMICALS : PLASTICISERS	495760.000	K.G	41,990,900.00	694,064.45 US Dollars	18,232,862.12	Qty
21	39111010	MISCELLANEOUS CHEMICALS : C. I. RESINS	140.000	K.G	29,700.00	490.91 US Dollars	9,510.06	Qty
22	38123030	INSOLUBLE SULPHUR	36930.000	K.G	4,468,700.00	73,862.80 US Dollars	513,541.31	Qty
23	84819090	BRASS VALVE OF RELEVANT SPECIFICATION AND SIZE	17500.000	Number	1,852,800.00	30,624.79 US Dollars	447,151.24	Qty
24	84819090	VALVE CORES OF RELEVANT SPECIFICATION AND SIZE	17500.000	Number	1,852,800.00	30,624.79 US Dollars	447,151.24	Qty
25	40169990	BLADDERS	2255.000	Number	11,152,900.00	184,345.41 US Dollars	3,249,994.99	Qty
				Total	1,871,961,500.00	30,941,512.13		

Decision: As per the written comments furnished by the DIPP vide their letter No. 7/167/2013-TSW dated 29.10.2013, the Committee **approved** following adhoc norms:

EXPORT ITEM	QTY	IMPORT ITEM	QTY
1. New Pneumatic Tyres of Rubber, of a kind used on buses or lorries: Other Nylon	100 kgs	1. Natural Rubber	42.000 kgs
		2. Synthetic Rubber : PBR	7.600 kgs
		3. Synthetic Rubber : SBR -	3.000 kgs

(Total Quantity to be exported 1,20,000.00 kgs)	1502 / 1712 / 1723 / 1783	5.000 kgs
	4. Carbon Black	25.750 kgs
	5. Nylon Tyre Cord Fabric (Dipped)	11.250 kgs
	6. Bead Wire	4.000 kgs
	7. Rubber Chemical : Antioxidants	1.500 kgs
	8. Rubber Chemical : Accelerator	0.400 kgs
	9. Rubber Chemical : Retarders	0.100 kgs
	10. Zinc Oxide	1.250 kgs
	11. Miscellaneous Chemicals : Stearic Acid	1.150 kgs
	12. Miscellaneous Chemicals : Microcrystalline Wax	0.800 kgs
	13. Miscellaneous Chemicals : Mould Release Agent	0.500 kgs
	14. Miscellaneous Chemicals : Filler (Precipitated Silica)	0.250 kgs
	15. Miscellaneous Chemicals : Plasticisers	4.250 kgs
	16. Insoluble Sulphur	0.300 kgs
	17. Bladders	0.020 Number
Note: There will be a value cap upto 7% of FOB value of exports in case of Rubber Chemicals and upto 5% of FOB value of exports in case of Miscellaneous Chemicals.		

2. New Pneumatic Tyres of Rubber, of a kind used on motor cycles: Other Nylon (Total Quantity to be exported 60,000.00 kgs)	100 kgs	1. Natural Rubber	37.000 kgs
		2. Synthetic Rubber : PBR	6.000 kgs
		3. Synthetic Rubber : SBR - 1502 / 1712 / 1723 / 1783	14.000 kgs
		4. Carbon Black	25.750 kgs
		5. Nylon Tyre Cord Fabric (Dipped)	5.500 kgs
		6. Bead Wire	2.000 kgs
		7. Rubber Chemical : Antioxidants	1.600 kgs
		8. Rubber Chemical : Accelerator	0.450 kgs
		9. Rubber Chemical : Retarders	0.100 kgs
		10. Zinc Oxide	1.250 kgs
		11. Miscellaneous Chemicals : Stearic Acid	1.150 kgs
		12. Miscellaneous Chemicals : Microcrystalline Wax	0.900 kgs
		13. Miscellaneous Chemicals : Mould Release Agent	0.500 kgs
		14. Miscellaneous Chemicals : Filler (Precipitated Silica)	2.000 kgs
		15. Miscellaneous Chemicals : Plasticisers	5.500 kgs
		16. Insoluble Sulphur	0.250 kgs
		17. Bladders	0.020 Number

Note: There will be a value cap upto 7% of FOB value of exports in case of Rubber Chemicals and upto 5% of FOB value of exports in case of Miscellaneous Chemicals.

3. New Pneumatic Tyres of Rubber, Other having a "Herring Bone" or similar tread: Of a kind used on agricultural or forestry vehicles and machines, A. Nylon / Polyester (Total Quantity to be exported 32,00,000.00 kgs)	100 kgs	1. Natural Rubber	37.500 kgs
		2. Synthetic Rubber : PBR	3.800 kgs
		3. Synthetic Rubber : SBR - 1502 / 1712 / 1723 / 1783	14.200 kgs
		4. Carbon Black	28.250 kgs
		5. Nylon Tyre Cord Fabric (Dipped)	6.250 kgs
		6. Bead Wire	3.000 kgs
		7. Rubber Chemical : Antioxidants	1.500 kgs
		8. Rubber Chemical : Accelerator	0.500 kgs
		9. Rubber Chemical : Retarders	0.100 kgs
		10. Zinc Oxide	1.500 kgs
		11. Miscellaneous Chemicals : Stearic Acid	1.150 kgs
		12. Miscellaneous Chemicals : Microcrystalline Wax	1.000 kgs
		13. Miscellaneous Chemicals : Mould Release Agent	0.500 kgs
		14. Miscellaneous Chemicals : Filler (Precipitated Silica)	0.100 kgs
		15. Miscellaneous Chemicals :	4.600 kgs

		Plasticisers	
		16. Insoluble Sulphur	0.200 kgs
		17. Bladders	0.020 Number
Note: There will be a value cap upto 7% of FOB value of exports in case of Rubber Chemicals and upto 5% of FOB value of exports in case of Miscellaneous Chemicals.			
4. New Pneumatic Tyres of Rubber, Other having a "Herring Bone" or similar tread: Of a kind used on agricultural or forestry vehicles and machines, B. Polyester / Polyester Belt (Total Quantity to be exported 40,35,000.00 kgs)	100 kgs	1. Natural Rubber	29.000 kgs
		2. Synthetic Rubber : PBR	13.75 kgs
		3. Synthetic Rubber : SBR - 1502 / 1712 / 1723 / 1783	13.25 kgs
		4. Carbon Black	28.25 kgs
		5. Nylon Tyre Cord Fabric (Dipped)	2.25 kgs
		6. Polyester Tyre Cord Fabric (Dipped)	3.00 kgs
		7. Bead Wire	3.000 kgs
		8. Rubber Chemical : Antioxidants	1.90 kgs
		9. Rubber Chemical : Accelerator	0.75 kgs
		10. Rubber Chemical : Retarders	0.20 kgs
		11. Zinc Oxide	1.50 kgs
		12. Miscellaneous Chemicals : Stearic Acid	1.15 kgs
		13. Miscellaneous Chemicals :	1.00 kgs

		Microcrystalline Wax	
		14. Miscellaneous Chemicals : Mould Release Agent	0.50 kgs
		15. Miscellaneous Chemicals : Filler (Precipitated Silica)	0.10 kgs
		16. Miscellaneous Chemicals : Plasticisers	4.60 kgs
		17. Insoluble Sulphur	0.50 kgs
		18. Bladders	0.02 Number
Note: There will be a value cap upto 7% of FOB value of exports in case of Rubber Chemicals and upto 5% of FOB value of exports in case of Miscellaneous Chemicals.			
5. New Pneumatic Tyres of Rubber, Other having a “Herring Bone” or similar tread: Of a kind used on construction or industrial handling vehicles and machines and having a rim size not exceeding 61 cm. (24”) Nylon. (Total Quantity to be exported 8,60,000.00 kgs)	100 kgs	1. Natural Rubber	41.800 kgs
		2. Synthetic Rubber : PBR	5.650 kgs
		3. Synthetic Rubber : SBR - 1502 / 1712 / 1723 / 1783	7.700 kgs
		4. Carbon Black	27.750 kgs
		5. Nylon Tyre Cord Fabric (Dipped)	8.000 kgs
		6. Bead Wire	3.000 kgs
		7. Rubber Chemical: Antioxidants	1.500 kgs
		8. Rubber Chemical : Accelerator	0.400 kgs
		9. Rubber Chemical : Retarders	0.100 kgs
		10. Zinc Oxide	1.250 kgs
		11. Miscellaneous Chemicals : Stearic Acid	1.100 kgs

		12. Miscellaneous Chemicals : Microcrystalline Wax	0.950 kgs
		13. Miscellaneous Chemicals : Mould Release Agent	0.500 kgs
		14. Miscellaneous Chemicals : Filler (Precipitated Silica)	0.500 kgs
		15. Miscellaneous Chemicals : Plasticisers	4.250 kgs
		16. Insoluble Sulphur	0.200 kgs
		17. Bladders	0.020 Number
Note: There will be a value cap upto 7% of FOB value of exports in case of Rubber Chemicals and upto 5% of FOB value of exports in case of Miscellaneous Chemicals.			
6. New Pneumatic Tyres of Rubber, Other having a “Herring Bone” or similar tread: Of a kind used on construction or industrial handling vehicles and machines and having a rim size exceeding 61 cm (24”) Nylon. (Total Quantity to be exported 3,50,000.00 kgs)	100 kgs	1. Natural Rubber	36.400 kgs
		2. Synthetic Rubber : PBR	3.550 kgs
		3. Synthetic Rubber : SBR - 1502 / 1712 / 1723 / 1783	13.750 kgs
		4. Carbon Black	29.250 kgs
		5. Nylon Tyre Cord Fabric (Dipped)	7.500 kgs
		6. Bead Wire	3.000 kgs
		7. Rubber Chemical : Antioxidants	1.500 kgs
		8. Rubber Chemical : Accelerator	0.450 kgs

		9. Rubber Chemical : Retarders	0.100 kgs
		10. Zinc Oxide	1.250 kgs
		11. Miscellaneous Chemicals : Stearic Acid	1.100 kgs
		12. Miscellaneous Chemicals : Microcrystalline Wax	1.150 kgs
		13. Miscellaneous Chemicals : Mould Release Agent	0.500 kgs
		14. Miscellaneous Chemicals : Plasticisers	4.250 kgs
		15. Insoluble Sulphur	0.250 kgs
		16. Bladders	0.020 Number
Note: There will be a value cap upto 7% of FOB value of exports in case of Rubber Chemicals and upto 5% of FOB value of exports in case of Miscellaneous Chemicals.			
7. New Pneumatic Tyres of Rubber, Other: Of a kind used on agricultural or forestry vehicles and machines Nylon (Total Quantity to be exported 13,00,000.00 kgs)	100 kgs	1. Natural Rubber	34.500 kgs
		2. Synthetic Rubber : PBR	5.200 kgs
		3. Synthetic Rubber : SBR - 1502 / 1712 / 1723 / 1783	15.100 kgs
		4. Carbon Black	26.350 kgs
		5. Nylon Tyre Cord Fabric (Dipped)	8.700 kgs
		6. Bead Wire	4.000 kgs

		7. Rubber Chemical : Antioxidants	1.450 kgs
		8. Rubber Chemical : Accelerator	0.400 kgs
		9. Rubber Chemical : Retarders	0.150 kgs
		10. Zinc Oxide	1.500 kgs
		11. Miscellaneous Chemicals : Stearic Acid	1.000 kgs
		12. Miscellaneous Chemicals : Microcrystalline Wax	0.900 kgs
		13. Miscellaneous Chemicals : Mould Release Agent	0.500 kgs
		14. Miscellaneous Chemicals : Filler (Precipitated Silica)	0.100 kgs
		15. Miscellaneous Chemicals : Plasticisers	4.100 kgs
		16. Insoluble Sulphur	0.250 kgs
		17. Bladders	0.020 kgs
Note: There will be a value cap upto 7% of FOB value of exports in case of Rubber Chemicals and upto 5% of FOB value of exports in case of Miscellaneous Chemicals.			
8. New Pneumatic Tyres of Rubber, Other of a kind used on construction or industrial handling vehicles and machines and having a rim size not exceeding 61 cm (24”) A Nylon. (Total Quantity to be exported 5 50 000 00 kgs)	100 kgs	1. Natural Rubber	47.800 kgs
		2. Synthetic Rubber : PBR	3.900 kgs
		3. Synthetic Rubber : SBR - 1502 / 1712 / 1723 / 1783	3.500 kgs
		4. Carbon Black	24.750 kgs
		5. Nylon Tyre Cord Fabric (Dipped)	9.500 kgs

		6. Bead Wire	3.600 kgs
		7. Rubber Chemical : Antioxidants	1.500 kgs
		8. Rubber Chemical : Accelerator	0.400 kgs
		9. Rubber Chemical : Retarders	0.100 kgs
		10. Zinc Oxide	1.250 kgs
		11. Miscellaneous Chemicals : Stearic Acid	1.150 kgs
		12. Miscellaneous Chemicals : Microcrystalline Wax	0.850 kgs
		13. Miscellaneous Chemicals : Mould Release Agent	0.500 kgs
		14. Miscellaneous Chemicals : Filler (Precipitated Silica)	1.350 kgs
		15. Miscellaneous Chemicals : Plasticisers	3.650 kgs
		16. Insoluble Sulphur	0.200 kgs
		17. Bladders	0.020 Number
Note: There will be a value cap upto 7% of FOB value of exports in case of Rubber Chemicals and upto 5% of FOB value of exports in case of Miscellaneous Chemicals.			
9. New Pneumatic Tyres of Rubber, Other of a kind used on construction or industrial handling vehicles and machines	100 kgs	1. Natural Rubber	34.000 kgs
		2. Synthetic Rubber : PBR	2.900 kgs
		3. Synthetic Rubber : SBR - 1502 / 1712 / 1723 / 1783	7.400 kgs

and having a rim size exceeding 61 cm (24") A Nylon. (Total Quantity to be exported 8,00,000.00 kgs)

4. Chloro Butyl Rubber	1.800 kgs
5. Carbon Black	26.750 kgs
6. Nylon Tyre Cord Fabric (Dipped)	9.000 kgs
7. Brass Coated Steel Tyre Cord (Breaker and Body Ply)	10.000 kgs
8. Bead Wire	2.500 kgs
9. Rubber Chemical : Antioxidants	1.800 kgs
10. Rubber Chemical : Accelerator	0.500 kgs
11. Rubber Chemical : Retarders	0.050 kgs
12. Zinc Oxide	1.250 kgs
13. Miscellaneous Chemicals : Stearic Acid	1.150 kgs
14. Miscellaneous Chemicals : Microcrystalline Wax	0.900 kgs
15. Miscellaneous Chemicals : Mould Release Agent	0.500 kgs
16. Miscellaneous Chemicals : Filler (Precipitated Silica)	0.700 kgs
17. Miscellaneous Chemicals : Plasticisers	3.500 kgs
18. Insoluble Sulphur	0.300 kgs
19. Bladders	0.020

		Number	
Note: There will be a value cap upto 7% of FOB value of exports in case of Rubber Chemicals and upto 5% of FOB value of exports in case of Miscellaneous Chemicals.			
10. Solid Tyres of Rubber, Other: for Motor vehicles Solid (Total Quantity to be exported 1,00,000.00 kgs)	100 kgs	1. Natural Rubber	53.000 kgs
		2. Synthetic Rubber : PBR	5.450 kgs
		3. Synthetic Rubber : SBR - 1502 / 1712 / 1723 / 1783	1.000 kgs
		4. Carbon Black	33.000 kgs
		5. Nylon Tyre Cord Fabric (Dipped)	1.000 kgs
		6. Bead Wire	1.250 kgs
		7. Rubber Chemical : Antioxidants	1.500 kgs
		8. Rubber Chemical : Accelerator	1.000 kgs
		9. Rubber Chemical : Retarders	0.500 kgs
		10. Zinc Oxide	3.000 kgs
		11. Miscellaneous Chemicals : Stearic Acid	1.250 kgs
		12. Miscellaneous Chemicals : Mould Release Agent	0.500 kgs
		13. Miscellaneous Chemicals : Plasticisers	1.750 kgs
		14. Insoluble Sulphur	0.500 kgs
Note: There will be a value cap upto 7% of FOB value of exports in case of Rubber Chemicals and upto 5% of FOB value of exports in case of			

Miscellaneous Chemicals.

11. Inner Tubes, of Rubber, For Lorries and buses (Total Quantity to be exported 10,000.00 kgs)	100 kgs	1. Chloro Butyl Rubber	43.600 kgs
		2. EPDM Rubber	5.000 kgs
		3. Carbon Black	31.500 kgs
		4. Rubber Chemical : Accelerator	1.000 kgs
		5. Rubber Chemical : MBTS	0.500 kgs
		6. Miscellaneous Chemicals : Stearic Acid	0.500 kgs
		7. Miscellaneous Chemicals : Microstalline Wax	0.500 kgs
		8. Miscellaneous Chemicals : C.I. Resins	0.400 kgs
		9. Brass Valve of Relevant Specification and Size	Net to Net
		10. Valve Cores of Relevant Specification and Size	Net to Net

Note: There will be a value cap upto 7% of FOB value of exports in case of Rubber Chemicals and upto 5% of FOB value of exports in case of Miscellaneous Chemicals.

12. Inner Tubes, of Rubber, For off the road vehicles, not elsewhere specified or included (Total Quantity to be exported 25,000.00 kgs)	100 kgs	1. Chloro Butyl Rubber	42.500 kgs
		2. EPDM Rubber	6.100 kgs
		3. Carbon Black	31.500 kgs
		4. Rubber Chemical : Accelerator	1.000 kgs
		5. Rubber Chemical : MBTS	0.500 kgs

		6. Miscellaneous Chemicals : Stearic Acid	0.500 kgs
		7. Miscellaneous Chemicals : Microstalline Wax	0.500 kgs
		8. Miscellaneous Chemicals : C.I. Resins	0.400 kgs
		9. Brass Valve of Relevant Specification and Size	Net to Net
		10. Valve Cores of Relevant Specification and Size	Net to Net
		Note: There will be a value cap upto 7% of FOB value of exports in case of Rubber Chemicals and upto 5% of FOB value of exports in case of Miscellaneous Chemicals.	

44	Case No.:16/23/87-ALC1/2013	Party Name:VISION PRODUCTS (P) LTD	Meet No/Date:31/87-ALC1/2013 30.10.2013	Status: Deferred
	HQ File :01/87/050/00186/AM14/	RLA File :34/24/040/00079/AM14/	Lic.No/Date:3410037447 22.07.2013	Defer Date:27.11.2013
	Decision: A D/L No. 46011/88/2008-PC.II dated 11.10.2013 was issued by D/o C&PC to firm. It was decided by the Committee to issue a Reminder to firm giving 15 days time for submission of information.			

Case No.:1/24/87-ALC1/2013	Party Name:KALPENA INDUSTRIES LIMITED,	Meet No/Date:31/87-ALC1/2013 30.10.2013	Status: Approved
HQ File :01/87/050/00188/AM14/	RLA File :03/94/040/00139/AM14/	Lic.No/Date:0310742387 22.07.2013	Defer Date:

Application: Request is for adhoc norms for following:

Sl.No.	ITCHS Code	EXPORT ITEM	Qty	UOM	FOB/FOR (Rs.)	FOB/FOR (in Currency of realisation)
1	39019090	63/0- Semi Conducting Compound - THERMOSET	504.000	M.T	77278320.00	1436400.00 US Dollars
				Total	77,278,320.00	1,436,400.00

Sl.No.	ITCHS Code	IMPORT ITEM	Qty	UOM	CIF (Rs.)	CIF (Currency)	Total exemption from Customs duty	Limiting Factor (Value/Qty/Value & Qty)
1	39019090	Ethylene Butyl Acrylate (EBA) Copolymer Grade : Lotryl 17BA 07N, Lucalen A2700 M, EBA PA 1770	317.520	M.T	33,837,312.60	619,164.00 US Dollars	2,537,798.45	Value & Qty
2	28030010	Carbon Black	176.400	M.T	18,316,494.00	335,160.00 US Dollars	915,824.70	Value & Qty
3	38123090	Antioxidant	10.080	M.T	5,508,720.00	100,800.00 US Dollars	413,154.00	Value & Qty
4	29096000	2.5 Bis (tert- butyle peroxy)-2.5 Dimethyle Hexane Grade : Trigonox-101 / Luperox-101	10.080	M.T	6,335,028.00	115,920.00 US Dollars	475,127.10	Value & Qty
				Total	63,997,554.60	1,171,044.00		

Decision: As per the written comments furnished by the D/o C&PC vide their OM No. 46011/85/2010-PC-II dated 22.10.2013, the Committee **approved** following adhoc norms:

EXPORT ITEM	QTY	IMPORT ITEM	QTY
Semi Conducting	1 kg	1. Ethylene Butyl Acrylate (EBA)	

Compound THERMOSET	-	Copolymer Grade : Lotryl 17BA 07N, Lucalen A2700 M, EBA PA 1770	0.630 kg
		2. Carbon Black	0.350 kg
		3. Antioxidant	0.020 kg
		4. 2.5 Bis (tert- butyle peroxy)-2.5 Dimethyle Hexane Grade : Trigonox-101 / Luperox-101	0.020 kg

Case No.:15/23/87-ALC1/2013	Party Name:MACRO POLYMERS P. LTD.	Meet No/Date:31/87-ALC1/2013 30.10.2013	Status: Approved
HQ File :01/87/050/00185/AM14/	RLA File :08/24/040/00174/AM14/	Lic.No/Date:0810123114 23.07.2013	Defer Date:

Application: Request is for adhoc norms for following:

Sl.No.	ITCHS Code	EXPORT ITEM	Qty	UOM	FOB/FOR (Rs.)	FOB/FOR (in Currency of realisation)	
1	39075000	62/0- Alkyd Resin S 5060 (80% Resin content)	100000.000	K.G	9900000.00	165000.00 US Dollars	
				Total	9,900,000.00	165,000.00	

Sl.No.	ITCHS Code	IMPORT ITEM	Qty	UOM	CIF (Rs.)	CIF (Currency)	Total exemption from Customs duty	Limiting Factor (Value/Qty/Value & Qty)
1	38231900	Distilled Fatty Acid	43600.000	K.G	3,360,000.00	56,000.00 US Dollars	0.00	Qty
2	29173500	Phthalic Anhydride	24600.000	K.G	2,460,000.00	41,000.00 US Dollars	0.00	Qty

3	29054290	Pentaerithritol	7700.000	K.G	720,000.00	12,000.00 US Dollars	0.00	Qty
4	29054500	Glycerine	10400.000	K.G	600,000.00	10,000.00 US Dollars	0.00	Qty
5	39075000	Long oil alkyd resin solution (10% resin content)	20900.000	K.G	1,140,000.00	19,000.00 US Dollars	0.00	Qty
6	29023000	Toluene (This licence issued under para 4.7 of HB vol.I 2009-14 for fixation of Norms by ALC New Delhi)	3000.000	K.G	300,000.00	5,000.00 US Dollars	0.00	Qty
				Total	8,580,000.00	143,000.00		

Decision: As per the written comments furnished by the D/o C&PC vide their OM No. 46011/20/2009-PC-II dated 11.10.2013, the Committee **approved** following adhoc norms:

EXPORT ITEM	QTY	IMPORT ITEM	QTY
Alkyd Resin S-5060 (80+/-2% Resin content)	1 kg	1. Distilled Fatty Acid	0.436 kg
		2. Phthalic Anhydride	0.246 kg
		3. Pentaerithritol	0.077 kg
		4. Glycerine	0.104 kg
		5. Long Oil Alkyd Resin Solution (10% resin content)	0.209 kg
		6. Toluene	0.030 kg

Case No.:6/24/87-ALC1/2013	Party Name:BALKRISHNA INDUSTRIES LIMITED,	Meet No/Date:31/87-ALC1/2013 30.10.2013	Status: Approved
HQ File :01/87/050/00193/AM14/	RLA File :03/94/040/00334/AM14/	Lic.No/Date:0310742701 24.07.2013	Defer Date:

Application: Request is for adhoc norms for following:

Sl.No.	ITCHS Code	EXPORT ITEM	Qty	UOM	FOB/FOR (Rs.)	FOB/FOR (in Currency of realisation)
1	40112090	62/0- New Pneumatic Tyres of Rubber, of a kind used on buses or lorries : Other Nylon.	120000.000	K.G	24726000.00	408700.00 US Dollars
2	40114090	62/0- New Pneumatic Tyres of Rubber, of a kind used on motor cycles: Other Nylon.	60000.000	K.G	11663300.00	192800.00 US Dollars
3	40116100	62/0- New Pneumatic Tyres of Rubber, Other having a "herring-bone" or similar tread: Of a kind used on agricultural or forestry vehicles and machines, A. Nylon / Polyester.	3200000.000	K.G	625091800.00	10332100.00 US Dollars
4	40116100	62/0- New Pneumatic Tyres of Rubber, Other having a "herring-bone" or similar tread: Of a kind used on agricultural or forestry vehicles and machines, B. Polyester / Polyester Belt.	4035000.000	K.G	769790300.00	12723800.00 US Dollars
5	40116200	62/0- New Pneumatic Tyres of Rubber, Other having a "herring-bone" or similar tread : Of a kind used on construction or industrial handling vehicles and machines and having a rim size not exceeding 61 cm. (24") Nylon.	860000.000	K.G	173097500.00	2861100.00 US Dollars
6	40116300	62/0- New Pneumatic Tyres of Rubber, Other having a "herring-bone" or similar tread: Of a kind used on construction or industrial handling vehicles and machines and having a rim size exceeding 61 cm. (24") Nylon.	350000.000	K.G	68546000.00	1133000.00 US Dollars
7	40119200	62/0- New Pneumatic Tyres of Rubber, Other : Of a kind used on agricultural of forestry vehicles and	1300000.000	K.G	258634700.00	4275000.00 US Dollars

		Of a kind used on construction or industrial handling machines Nylon.				
8	40119300	62/0- New Pneumatic Tyres of Rubber, Other : Of a kind used on construction or industrial handling vehicles and machines and having a rim size not exceeding 61 cm. (24") A. Nylon	550000.000	K.G	113313600.00	1873000.00 US Dollars
9	40119400	62/0- New Pneumatic Tyres of Rubber, Other: Of a kind used on construction or industrial handling vehicles and machines and having a rim size exceeding 61 cm (24"), A. Nylon	800000.000	K.G	166855000.00	2757900.00 US Dollars
10	40129010	62/0- Solid tyre of Rubber, Other : for Motor vehicles Solid.	100000.000	K.G	22446200.00	371000.00 US Dollars
11	40131020	62/0- Inner Tubes, of Rubber, For Lorries and buses	10000.000	K.G	3483500.00	57600.00 US Dollars
12	40139030	62/0- Inner Tubes, of Rubber, For off the road vehicles, not elsewhere specified or included	25000.000	K.G	8706000.00	143900.00 US Dollars
				Total	2,246,353,900.00	37,129,900.00

Sl.No.	ITCHS Code	IMPORT ITEM	Qty	UOM	CIF (Rs.)	CIF (Currency)	Total exemption from Customs duty	Limiting Factor (Value/Qty/Value & Qty)
1	40012100	NATURAL RUBBER	3966030.000	K.G	794,062,400.00	13,124,998.33 US Dollars	210,273,865.82	Qty
2	40022000	SYNTHETIC RUBBER : PBR	867847.500	K.G	152,461,600.00	2,520,026.42 US Dollars	41,487,929.84	Qty
3	40021990	SYNTHETIC RUBBER : SBR - 1502 / 1712 / 1723 / 1783	1391132.500	K.G	227,271,600.00	3,756,555.36 US Dollars	61,736,849.47	Qty
4	40023900	CHLORO BUTYL RUBBER	29385.000	K.G	9,244,500.00	152,801.66 US Dollars	1,955,252.26	Qty
5	40027000	EPDM RUBBER	2025.000	K.G	624,800.00	10,327.27 US Dollars	132,147.94	Qty
6	28030010	CARBON BLACK	3167962.500	K.G	264,533,200.00	4,372,449.59 US Dollars	113,867,641.38	Qty
7	59021010	NYLON TYRE CORD FABRIC (DIPPED)	640987.500	K.G	178,181,200.00	2,945,143.78 US Dollars	92,713,035.47	Qty
8	59022010	POLYESTER TYRE CORD FABRIC (DIPPED)	121050.000	K.G	25,632,300.00	423,674.38 US Dollars	3,621,821.26	Qty

9	73129000	BRASS COATED STEEL TYRE CORD (BREAKER AND BODY PLY)	80000.000	K.G	15,488,000.00	256,000.00 US Dollars	9,916,725.09	Qty
10	72173020	BEAD WIRE	352400.000	K.G	23,459,900.00	387,766.93 US Dollars	4,996,784.12	Qty
11	38123010	RUBBER CHEMICAL : ANTIOXIDANTS	188575.000	K.G	42,760,300.00	706,781.81 US Dollars	30,842,595.81	Qty
12	38121000	RUBBER CHEMICAL : ACCELERATOR	64777.500	K.G	13,740,900.00	227,122.30 US Dollars	7,891,520.00	Qty
13	38123090	RUBBER CHEMICAL : RETARDERS	16060.000	K.G	3,901,500.00	64,487.59 US Dollars	2,164,654.76	Qty
14	38122090	RUBBER CHEMICAL : MBTS	175.000	K.G	49,700.00	821.49 US Dollars	16,719.50	Qty
15	28170010	ZINC OXIDE	165275.000	K.G	21,107,200.00	348,879.33 US Dollars	7,939,260.44	Qty
16	38231119	MISCELLANEOUS CHEMICALS : STEARIC ACID	128532.500	K.G	9,331,500.00	154,239.64 US Dollars	7,662,526.09	Qty
17	27129010	MISCELLANEOUS CHEMICALS : MICROCRYSTALLINE WAX	109795.000	K.G	16,606,500.00	274,487.60 US Dollars	8,130,133.35	Qty
18	34031900	MISCELLANEOUS CHEMICALS : MOULD RELEASE AGENT	56875.000	K.G	10,667,000.00	176,314.03 US Dollars	4,393,698.13	Qty
19	38249025	MISCELLANEOUS CHEMICALS : FILLER (PRECIPITATED SILICA)	27360.000	K.G	1,489,600.00	24,621.47 US Dollars	375,132.88	Qty
20	38122090	MISCELLANEOUS CHEMICALS : PLASTICISERS	495760.000	K.G	41,990,900.00	694,064.45 US Dollars	18,232,862.12	Qty
21	39111010	MISCELLANEOUS CHEMICALS : C. I. RESINS	140.000	K.G	29,700.00	490.91 US Dollars	9,510.06	Qty
22	38123030	INSOLUBLE SULPHUR	36930.000	K.G	4,468,700.00	73,862.80 US Dollars	513,541.31	Qty
23	84819090	BRASS VALVE OF REFLEVANT	17500.000	Number	1 852 800.00	30,624.79 US	447 151.24	Qty

		SPECIFICATION AND SIZE				Dollars		
24	84819090	VALVE CORES OF RELEVANT SPECIFICATION AND SIZE	17500.000	Number	1,852,800.00	30,624.79 US Dollars	447,151.24	Qty
25	40169990	BLADDERS	2255.000	Number	11,152,900.00	184,345.41 US Dollars	3,249,994.99	Qty
				Total	1,871,961,500.00	30,941,512.13		

Decision: As per the written comments furnished by the DIPP vide their letter No. 7/167/2013-TSW dated 29.10.2013, the Committee **approved** following adhoc norms:

EXPORT ITEM	QTY	IMPORT ITEM	QTY
1. New Pneumatic Tyres of Rubber, of a kind used on buses or lorries: Other Nylon (Total Quantity to be exported 1,20,000.00 kgs)	100 kgs	1. Natural Rubber	42.000 kgs
		2. Synthetic Rubber : PBR	7.600 kgs
		3. Synthetic Rubber : SBR - 1502 / 1712 / 1723 / 1783	3.000 kgs
		4. Carbon Black	25.750 kgs
		5. Nylon Tyre Cord Fabric (Dipped)	11.250 kgs
		6. Bead Wire	4.000 kgs
		7. Rubber Chemical : Antioxidants	1.500 kgs
		8. Rubber Chemical : Accelerator	0.400 kgs
		9. Rubber Chemical : Retarders	0.100 kgs
		10. Zinc Oxide	1.250 kgs
		11. Miscellaneous Chemicals : Stearic Acid	1.150 kgs
		12. Miscellaneous Chemicals : Microcrystalline Wax	0.800 kgs

		13. Miscellaneous Chemicals : Mould Release Agent	0.500 kgs
		14. Miscellaneous Chemicals : Filler (Precipitated Silica)	0.250 kgs
		15. Miscellaneous Chemicals : Plasticisers	4.250 kgs
		16. Insoluble Sulphur	0.300 kgs
		17. Bladders	0.020 Number
Note: There will be a value cap upto 7% of FOB value of exports in case of Rubber Chemicals and upto 5% of FOB value of exports in case of Miscellaneous Chemicals.			
2. New Pneumatic Tyres of Rubber, of a kind used on motor cycles: Other Nylon (Total Quantity to be exported 60,000.00 kgs)	100 kgs	1. Natural Rubber	37.000 kgs
		2. Synthetic Rubber : PBR	6.000 kgs
		3. Synthetic Rubber : SBR - 1502 / 1712 / 1723 / 1783	14.000 kgs
		4. Carbon Black	25.750 kgs
		5. Nylon Tyre Cord Fabric (Dipped)	5.500 kgs
		6. Bead Wire	2.000 kgs
		7. Rubber Chemical : Antioxidants	1.600 kgs
		8. Rubber Chemical : Accelerator	0.450 kgs
		9. Rubber Chemical : Retarders	0.100 kgs

		10. Zinc Oxide	1.250 kgs
		11. Miscellaneous Chemicals : Stearic Acid	1.150 kgs
		12. Miscellaneous Chemicals : Microcrystalline Wax	0.900 kgs
		13. Miscellaneous Chemicals : Mould Release Agent	0.500 kgs
		14. Miscellaneous Chemicals : Filler (Precipitated Silica)	2.000 kgs
		15. Miscellaneous Chemicals : Plasticisers	5.500 kgs
		16. Insoluble Sulphur	0.250 kgs
		17. Bladders	0.020 Number
Note: There will be a value cap upto 7% of FOB value of exports in case of Rubber Chemicals and upto 5% of FOB value of exports in case of Miscellaneous Chemicals.			
3. New Pneumatic Tyres of Rubber, Other having a “Herring Bone” or similar tread: Of a kind used on agricultural or forestry vehicles and machines, A. Nylon / Polyester (Total Quantity to be exported 32,00,000.00 kgs)	100 kgs	1. Natural Rubber	37.500 kgs
		2. Synthetic Rubber : PBR	3.800 kgs
		3. Synthetic Rubber : SBR - 1502 / 1712 / 1723 / 1783	14.200 kgs
		4. Carbon Black	28.250 kgs
		5. Nylon Tyre Cord Fabric (Dipped)	6.250 kgs
		6. Bead Wire	3.000 kgs
		7. Rubber Chemical : Antioxidants	1.500 kgs

		8. Rubber Chemical : Accelerator	0.500 kgs
		9. Rubber Chemical : Retarders	0.100 kgs
		10. Zinc Oxide	1.500 kgs
		11. Miscellaneous Chemicals : Stearic Acid	1.150 kgs
		12. Miscellaneous Chemicals : Microcrystalline Wax	1.000 kgs
		13. Miscellaneous Chemicals : Mould Release Agent	0.500 kgs
		14. Miscellaneous Chemicals : Filler (Precipitated Silica)	0.100 kgs
		15. Miscellaneous Chemicals : Plasticisers	4.600 kgs
		16. Insoluble Sulphur	0.200 kgs
		17. Bladders	0.020 Number
Note: There will be a value cap upto 7% of FOB value of exports in case of Rubber Chemicals and upto 5% of FOB value of exports in case of Miscellaneous Chemicals.			
4. New Pneumatic Tyres of Rubber, Other having a “Herring Bone” or similar tread: Of a kind used on agricultural or forestry vehicles and machines, B. Polyester / Polyester Belt (Total Quantity to be exported 40,35,000.00 kgs)	100 kgs	1. Natural Rubber	29.000 kgs
		2. Synthetic Rubber : PBR	13.75 kgs
		3. Synthetic Rubber : SBR - 1502 / 1712 / 1723 / 1783	13.25 kgs
		4. Carbon Black	28.25 kgs
		5. Nylon Tyre Cord Fabric (Dipped)	2.25 kgs
		6. Polyester Tyre Cord Fabric	3.00 kgs

		(Dipped)	
		7. Bead Wire	3.000 kgs
		8. Rubber Chemical : Antioxidants	1.90 kgs
		9. Rubber Chemical : Accelerator	0.75 kgs
		10. Rubber Chemical : Retarders	0.20 kgs
		11. Zinc Oxide	1.50 kgs
		12. Miscellaneous Chemicals : Stearic Acid	1.15 kgs
		13. Miscellaneous Chemicals : Microcrystalline Wax	1.00 kgs
		14. Miscellaneous Chemicals : Mould Release Agent	0.50 kgs
		15. Miscellaneous Chemicals : Filler (Precipitated Silica)	0.10 kgs
		16. Miscellaneous Chemicals : Plasticisers	4.60 kgs
		17. Insoluble Sulphur	0.50 kgs
		18. Bladders	0.02 Number
Note: There will be a value cap upto 7% of FOB value of exports in case of Rubber Chemicals and upto 5% of FOB value of exports in case of Miscellaneous Chemicals.			
5. New Pneumatic Tyres of Rubber, Other having a “Herring Bone” or similar tread:	100 kgs	1. Natural Rubber	41.800 kgs
		2. Synthetic Rubber : PBR	5.650 kgs
		3. Synthetic Rubber : SBR -	7.700 kgs

Of a kind used on construction or industrial handling vehicles and machines and having a rim size not exceeding 61 cm. (24") Nylon. (Total Quantity to be exported 8,60,000.00 kgs)

1502 / 1712 / 1723 / 1783	1.700 kgs
4. Carbon Black	27.750 kgs
5. Nylon Tyre Cord Fabric (Dipped)	8.000 kgs
6. Bead Wire	3.000 kgs
7. Rubber Chemical: Antioxidants	1.500 kgs
8. Rubber Chemical : Accelerator	0.400 kgs
9. Rubber Chemical : Retarders	0.100 kgs
10. Zinc Oxide	1.250 kgs
11. Miscellaneous Chemicals : Stearic Acid	1.100 kgs
12. Miscellaneous Chemicals : Microcrystalline Wax	0.950 kgs
13. Miscellaneous Chemicals : Mould Release Agent	0.500 kgs
14. Miscellaneous Chemicals : Filler (Precipitated Silica)	0.500 kgs
15. Miscellaneous Chemicals : Plasticisers	4.250 kgs
16. Insoluble Sulphur	0.200 kgs
17. Bladders	0.020 Number

Note: There will be a value cap upto 7% of FOB value of exports in case of Rubber Chemicals and upto 5% of FOB value of exports in case of Miscellaneous Chemicals.

6. New Pneumatic Tyres of Rubber, Other having a	100 kgs	1. Natural Rubber	36.400 kgs
		2. Synthetic Rubber : PBR	3.550 kgs

“Herring Bone” or similar tread:
Of a kind used on construction
or industrial handling vehicles
and machines and having a rim
size exceeding 61 cm (24”)
Nylon. (Total Quantity to be
exported 3,50,000.00 kgs)

3. Synthetic Rubber : SBR - 1502 / 1712 / 1723 / 1783	13.750 kgs
4. Carbon Black	29.250 kgs
5. Nylon Tyre Cord Fabric (Dipped)	7.500 kgs
6. Bead Wire	3.000 kgs
7. Rubber Chemical : Antioxidants	1.500 kgs
8. Rubber Chemical : Accelerator	0.450 kgs
9. Rubber Chemical : Retarders	0.100 kgs
10. Zinc Oxide	1.250 kgs
11. Miscellaneous Chemicals : Stearic Acid	1.100 kgs
12. Miscellaneous Chemicals : Microcrystalline Wax	1.150 kgs
13. Miscellaneous Chemicals : Mould Release Agent	0.500 kgs
14. Miscellaneous Chemicals : Plasticisers	4.250 kgs
15. Insoluble Sulphur	0.250 kgs
16. Bladders	0.020 Number

Note: There will be a value cap upto 7% of FOB value of exports in case of Rubber Chemicals and upto 5% of FOB value of exports in case of Miscellaneous Chemicals.

7. New Pneumatic Tyres of Rubber, Other: Of a kind used on agricultural or forestry vehicles and machines Nylon (Total Quantity to be exported 13,00,000.00 kgs)	100 kgs	1. Natural Rubber	34.500 kgs
		2. Synthetic Rubber : PBR	5.200 kgs
		3. Synthetic Rubber : SBR - 1502 / 1712 / 1723 / 1783	15.100 kgs
		4. Carbon Black	26.350 kgs
		5. Nylon Tyre Cord Fabric (Dipped)	8.700 kgs
		6. Bead Wire	4.000 kgs
		7. Rubber Chemical : Antioxidants	1.450 kgs
		8. Rubber Chemical : Accelerator	0.400 kgs
		9. Rubber Chemical : Retarders	0.150 kgs
		10. Zinc Oxide	1.500 kgs
		11. Miscellaneous Chemicals : Stearic Acid	1.000 kgs
		12. Miscellaneous Chemicals : Microcrystalline Wax	0.900 kgs
		13. Miscellaneous Chemicals : Mould Release Agent	0.500 kgs
		14. Miscellaneous Chemicals : Filler (Precipitated Silica)	0.100 kgs
		15. Miscellaneous Chemicals :	4.100 kgs

		Plasticisers	
		16. Insoluble Sulphur	0.250 kgs
		17. Bladders	0.020 Number
Note: There will be a value cap upto 7% of FOB value of exports in case of Rubber Chemicals and upto 5% of FOB value of exports in case of Miscellaneous Chemicals.			
8. New Pneumatic Tyres of Rubber, Other of a kind used on construction or industrial handling vehicles and machines and having a rim size not exceeding 61 cm (24") A Nylon. (Total Quantity to be exported 5,50,000.00 kgs)	100 kgs	1. Natural Rubber	47.800 kgs
		2. Synthetic Rubber : PBR	3.900 kgs
		3. Synthetic Rubber : SBR - 1502 / 1712 / 1723 / 1783	3.500 kgs
		4. Carbon Black	24.750 kgs
		5. Nylon Tyre Cord Fabric (Dipped)	9.500 kgs
		6. Bead Wire	3.600 kgs
		7. Rubber Chemical : Antioxidants	1.500 kgs
		8. Rubber Chemical : Accelerator	0.400 kgs
		9. Rubber Chemical : Retarders	0.100 kgs
		10. Zinc Oxide	1.250 kgs
		11. Miscellaneous Chemicals : Stearic Acid	1.150 kgs
		12. Miscellaneous Chemicals : Microcrystalline Wax	0.850 kgs
		13. Miscellaneous Chemicals : Mould Release Agent	0.500 kgs

		14. Miscellaneous Chemicals : Filler (Precipitated Silica)	1.350 kgs
		15. Miscellaneous Chemicals : Plasticisers	3.650 kgs
		16. Insoluble Sulphur	0.200 kgs
		17. Bladders	0.020 Number
Note: There will be a value cap upto 7% of FOB value of exports in case of Rubber Chemicals and upto 5% of FOB value of exports in case of Miscellaneous Chemicals.			
9. New Pneumatic Tyres of Rubber, Other of a kind used on construction or industrial handling vehicles and machines and having a rim size exceeding 61 cm (24”) A Nylon. (Total Quantity to be exported 8,00,000.00 kgs)	100 kgs	1. Natural Rubber	34.000 kgs
		2. Synthetic Rubber : PBR	2.900 kgs
		3. Synthetic Rubber : SBR - 1502 / 1712 / 1723 / 1783	7.400 kgs
		4. Chloro Butyl Rubber	1.800 kgs
		5. Carbon Black	26.750 kgs
		6. Nylon Tyre Cord Fabric (Dipped)	9.000 kgs
		7. Brass Coated Steel Tyre Cord (Breaker and Body Ply)	10.000 kgs
		8. Bead Wire	2.500 kgs
		9. Rubber Chemical : Antioxidants	1.800 kgs
		10. Rubber Chemical : Accelerator	0.500 kgs
		11. Rubber Chemical : Retarders	0.050 kgs

		12. Zinc Oxide	1.250 kgs
		13. Miscellaneous Chemicals : Stearic Acid	1.150 kgs
		14. Miscellaneous Chemicals : Microcrystalline Wax	0.900 kgs
		15. Miscellaneous Chemicals : Mould Release Agent	0.500 kgs
		16. Miscellaneous Chemicals : Filler (Precipitated Silica)	0.700 kgs
		17. Miscellaneous Chemicals : Plasticisers	3.500 kgs
		18. Insoluble Sulphur	0.300 kgs
		19. Bladders	0.020 Number
Note: There will be a value cap upto 7% of FOB value of exports in case of Rubber Chemicals and upto 5% of FOB value of exports in case of Miscellaneous Chemicals.			
10. Solid Tyres of Rubber, Other: for Motor vehicles Solid (Total Quantity to be exported 1,00,000.00 kgs)	100 kgs	1. Natural Rubber	53.000 kgs
		2. Synthetic Rubber : PBR	5.450 kgs
		3. Synthetic Rubber : SBR - 1502 / 1712 / 1723 / 1783	1.000 kgs
		4. Carbon Black	33.000 kgs
		5. Nylon Tyre Cord Fabric (Dipped)	1.000 kgs
		6. Bead Wire	1.250 kgs
		7. Rubber Chemical : Antioxidants	1.500 kgs

		8. Rubber Chemical : Accelerator	1.000 kgs
		9. Rubber Chemical : Retarders	0.500 kgs
		10. Zinc Oxide	3.000 kgs
		11. Miscellaneous Chemicals : Stearic Acid	1.250 kgs
		12. Miscellaneous Chemicals : Mould Release Agent	0.500 kgs
		13. Miscellaneous Chemicals : Plasticisers	1.750 kgs
		14. Insoluble Sulphur	0.500 kgs
Note: There will be a value cap upto 7% of FOB value of exports in case of Rubber Chemicals and upto 5% of FOB value of exports in case of Miscellaneous Chemicals.			
11. Inner Tubes, of Rubber, For Lorries and buses (Total Quantity to be exported 10,000.00 kgs)	100 kgs	1. Chloro Butyl Rubber	43.600 kgs
		2. EPDM Rubber	5.000 kgs
		3. Carbon Black	31.500 kgs
		4. Rubber Chemical : Accelerator	1.000 kgs
		5. Rubber Chemical : MBTS	0.500 kgs
		6. Miscellaneous Chemicals : Stearic Acid	0.500 kgs
		7. Miscellaneous Chemicals : Microstalline Wax	0.500 kgs
		8. Miscellaneous Chemicals : C.I. Resins	0.400 kgs

		9. Brass Valve of Relevant Specification and Size	Net to Net
		10. Valve Cores of Relevant Specification and Size	Net to Net
Note: There will be a value cap upto 7% of FOB value of exports in case of Rubber Chemicals and upto 5% of FOB value of exports in case of Miscellaneous Chemicals.			
12. Inner Tubes, of Rubber, For off the road vehicles, not elsewhere specified or included (Total Quantity to be exported 25,000.00 kgs)	100 kgs	1. Chloro Butyl Rubber	42.500 kgs
		2. EPDM Rubber	6.100 kgs
		3. Carbon Black	31.500 kgs
		4. Rubber Chemical : Accelerator	1.000 kgs
		5. Rubber Chemical : MBTS	0.500 kgs
		6. Miscellaneous Chemicals : Stearic Acid	0.500 kgs
		7. Miscellaneous Chemicals : Microstalline Wax	0.500 kgs
		8. Miscellaneous Chemicals : C.I. Resins	0.400 kgs
		9. Brass Valve of Relevant Specification and Size	Net to Net
		10. Valve Cores of Relevant Specification and Size	Net to Net
Note: There will be a value cap upto 7% of FOB value of exports in case of Rubber Chemicals and upto 5% of FOB value of exports in case of Miscellaneous Chemicals.			

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Case No.: 20/25/87-ALC1/2013	Party Name:RAJSHA CHEMICALS PVT.LTD,	Meet No/Date:31/87-ALC1/2013 30.10.2013	Status: Withdrawn
HQ File :01/87/050/00218/AM14/	RLA File :34/24/040/00074/AM14/	Lic.No/Date:3410037520 29.07.2013	Defer Date:

Application: Request is for adhoc norms for following:

Sl.No.	ITCHS Code	EXPORT ITEM	Qty	UOM	FOB/FOR (Rs.)	FOB/FOR (in Currency of realisation)
1	39092090	62/0- BLENDED MELAMINE RESIN	200000.000	K.G	31118500.00	523000.00 US Dollars
				Total	31,118,500.00	523,000.00

Sl.No.	ITCHS Code	IMPORT ITEM	Qty	UOM	CIF (Rs.)	CIF (Currency)	Total exemption from Customs duty	Limiting Factor (Value/Qty/Value & Qty)
1	39092090	MELAMINE RESIN	148000.000	K.G	19,373,200.00	325,600.00 US Dollars	19,373,200.00	Value & Qty
				Total	19,373,200.00	325,600.00		

Decision: RLA, Vadodara vide e-mail dated 04.10.2013 have informed that the advance authorization had been issued on **repeat basis** (Adhoc Norms) in terms of Para 4.7.1 of HBP Vol. I vide decision taken by NC in its Meeting No. 35/87-ALC1/2012 held on 05.12.2012. Hence, the case was **withdrawn**.

Case No.: 3/24/87-ALC1/2013	Party Name:KALPENA INDUSTRIES LIMITED,	Meet No/Date:31/87-ALC1/2013 30.10.2013	Status: Approved
HQ File :01/87/050/00190/AM14/	RLA File :03/94/040/00316/AM14/	Lic.No/Date:0310743438 30.07.2013	Defer Date:

Application: Request is for adhoc norms for following:

<i>Sl.No.</i>	<i>ITCHS Code</i>	<i>EXPORT ITEM</i>	<i>Qty</i>	<i>UOM</i>	<i>FOB/FOR (Rs.)</i>	<i>FOB/FOR (in Currency of realisation)</i>
1	39011090	63/0- XLPE Compound	104.101	M.T	12371423.00	207923.10 US Dollars
				Total	12,371,423.00	207,923.10

<i>Sl.No.</i>	<i>ITCHS Code</i>	<i>IMPORT ITEM</i>	<i>Qty</i>	<i>UOM</i>	<i>CIF (Rs.)</i>	<i>CIF (Currency)</i>	<i>Total exemption from Customs duty</i>	<i>Limiting Factor (Value/Qty/Value & Qty)</i>
1	39011090	LDPE Granules	103.060	M.T	9,352,694.00	154,590.00 US Dollars	2,417,858.45	Value & Qty
2	29096000	Di - Cumylperoxide (DCP)	2.082	M.T	547,936.00	9,057.00 US Dollars	141,657.89	Value & Qty
3	38123090	Antioxidant	1.041	M.T	642,407.00	10,618.00 US Dollars	166,081.48	Value & Qty
				Total	10,543,037.00	174,265.00		

Decision: As per the written comments furnished by the D/o C&PC vide their OM No. 46011/85/2010-PC-II dated 22.10.2013, the Committee **approved** following adhoc norms:

EXPORT ITEM	QTY	IMPORT ITEM	QTY
XLPE Compound	1 kg	1. LDPE Granules	0.990 kg
		2. Di-Cumylperoxide (DCP)	0.020 kg
		3. Antioxidant	0.010 kg

50	Case No.:8/24/87-ALC1/2013	Party Name:VULCAN COMPONENTS INDIA PVT.LTD.	Meet No/Date:31/87-ALC1/2013 30.10.2013	Status: Deferred
	HQ File :01/87/050/00195/AM14/	RLA File :03/95/040/00313/AM14/	Lic.No/Date:0310743577 31.07.2013	Defer Date:20.11.2013
	Decision: A copy of application has been forwarded to DIPP on 26.09.2013. Comments awaited from DIPP.			

51	Case No.:9/24/87-ALC1/2013	Party Name:PARADISE POLYMERS LTD.,	Meet No/Date:31/87-ALC1/2013 30.10.2013	Status: Deferred
	HQ File :01/87/050/00196/AM14/	RLA File :03/95/040/00370/AM14/	Lic.No/Date:0310744316 06.08.2013	Defer Date:20.11.2013
	Decision: A copy of application has been forwarded to D/o C&PC on 06.09.2013. Comments awaited from D/o C&PC.			

	Case No.:3/31/87-ALC1/2013		Party Name:SHAKUN POLYMERS LIMITED,		Meet No/Date:31/87-ALC1/2013 30.10.2013		Status: Withdrawn		
	HQ File :01/87/050/00274/AM14/		RLA File :34/24/040/00096/AM14/		Lic.No/Date:3410037597 07.08.2013		Defer Date:		
	Application: Request is for adhoc norms for following:								
	Sl.No.	ITCHS Code	EXPORT ITEM			Qty	UOM	FOB/FOR (Rs.)	FOB/FOR (in Currency of realisation)

1	39019090	63/0- SEMICONDUCTIVE CROSSLINKABLE SHIELDING COMPOUND This authorisation is issued on repeat basis as per case No. 21/43/87-ALC1/2011 of M. No 50/87-ALC1/2011 dated 14.03.2012.				700000.000	K.G	99991200.00	1639200.00 US Dollars
							Total	99,991,200.00	1,639,200.00

Sl.No.	ITCHS Code	IMPORT ITEM	Qty	UOM	CIF (Rs.)	CIF (Currency)	Total exemption from Customs duty	Limiting Factor (Value/Qty/Value & Qty)
1	28030010	CARBON BLACK (Raw Material)	245000.000	K.G	27,797,700.00	455,700.00 US Dollars	5,837,517.00	Value & Qty
2	39011090	CO-POLYMER OF ETHYLENE BUTYL ACRYLATE (EBA) (Raw Material)	455000.000	K.G	53,428,375.00	875,875.00 US Dollars	13,950,149.00	Value & Qty
3	29096000	PEROXIDE (Raw Material)	7000.000	K.G	5,721,800.00	93,800.00 US Dollars	1,493,962.00	Value & Qty
				Total	86,947,875.00	1,425,375.00		

Decision: The Committee considered the case as per the online generated Agenda and it was observed that the subject advance authorization had been issued on **repeat basis** (Adhoc Norms) in terms of Para 4.7.1 of HBP vide decision taken by NC in its Meeting No. 50/87-ALC1/2011 held on 14.03.2012. Hence, the case was **withdrawn**.

53	Case No.:1/22/87-ALC1/2013	Party Name:ECOPLAST LTD.	Meet No/Date:31/87-ALC1/2013 30.10.2013	Status: Deferred
	HQ File :01/87/050/00166/AM14/	RLA File :03/94/040/00168/AM14/	Lic.No/Date:0310745501 16.08.2013	Defer Date:20.11.2013
	Decision: A copy of application has been forwarded to D/o C&PC on 03.10.2013. Comments awaited from D/o C&PC.			

Case No.:5/22/87-ALC1/2013	Party Name:CATERPILLAR SIGNS PVT LTD	Meet No/Date:31/87-ALC1/2013 30.10.2013	Status: Deferred
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54	HQ File :01/87/050/00170/AM14/	RLA File :08/24/040/00219/AM14/	Lic.No/Date:0810124010 22.08.2013	Defer Date:27.11.2013
Decision: A D/L No. 46011/130/2012-PC.II dated 11.10.2013 was issued by D/o C&PC to firm. It was decided by the Committee to issue a Reminder to firm giving 15 days time for submission of information.				

55	Case No.:10/24/87-ALC1/2013	Party Name:ALUDECOR LAMINATION PVT. LTD.,	Meet No/Date:31/87-ALC1/2013 30.10.2013	Status: Deferred
	HQ File :01/87/050/00197/AM14/	RLA File :02/24/040/00059/AM14/	Lic.No/Date:0210193307 23.08.2013	Defer Date:20.11.2013
Decision: A copy of application has been forwarded to D/o C&PC on 06.09.2013. Comments awaited from D/o C&PC.				

56	Case No.:2/23/87-ALC1/2013	Party Name:SNF [INDIA] PVT. LTD.,	Meet No/Date:31/87-ALC1/2013 30.10.2013	Status: Deferred
	HQ File :01/87/050/00172/AM14/	RLA File :09/24/040/00235/AM14/	Lic.No/Date:0910057355 26.08.2013	Defer Date:20.11.2013
Decision: A copy of application has been forwarded to D/o C&PC on 03.10.2013. Comments awaited from D/o C&PC.				

57	Case No.:2/27/87-ALC1/2013	Party Name:WACKER METROARK CHEMICALS PVT LTD.	Meet No/Date:31/87-ALC1/2013 30.10.2013	Status: Deferred
	HQ File :01/87/050/00221/AM14/	RLA File :02/24/040/00062/AM14/	Lic.No/Date:0210193497 28.08.2013	Defer Date:20.11.2013
Decision: A copy of application has been forwarded to D/o C&PC on 30.09.2013. Comments awaited from D/o C&PC.				

58	Case No.:1/31/87-ALC1/2013	Party Name:SPERRY PLAST LTD.	Meet No/Date:31/87-ALC1/2013 30.10.2013	Status: Deferred
	HQ File :01/87/050/00272/AM14/	RLA File :05/24/040/00118/AM14/	Lic.No/Date:0510364655 05.09.2013	Defer Date:20.11.2013
	Decision: The Committee noted that the application is still awaited from RLA. Hence, it was decided to send an e-mail to RLA for sending the application expeditiously.			

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Case No.:1/28/87-ALC1/2013		Party Name:SHAKUN POLYMERS LIMITED,			Meet No/Date:31/87-ALC1/2013 30.10.2013		Status: Withdrawn				
HQ File :01/87/050/00224/AM14/		RLA File :34/24/040/00158/AM14/			Lic.No/Date:3410038032 30.09.2013		Defer Date:				
Application: Request is for adhoc norms for following:											
Sl.No.		ITCHS Code	EXPORT ITEM			Qty	UOM	FOB/FOR (Rs.)	FOB/FOR (in Currency of realisation)		
1		39019090	63/0- ZERO HALOGEN FLAME RETARDANT COMPOUND			855000.000	K.G	97468718.00	1547123.00 US Dollars		
							Total	97,468,718.00	1,547,123.00		
Sl.No.		ITCHS Code	IMPORT ITEM		Qty	UOM	CIF (Rs.)	CIF (Currency)	Total exemption from Customs duty		Limiting Factor (Value/Qty/Value & Qty)
1		39013000	ETHYLENE VINYL ACETATE (EVA) (Raw Material)		128250.000	K.G	19,391,400.00	307,800.00 US Dollars	5,063,095.00		Value & Qty
2		39011010	LINEAR LOW DENSITY POLYETHYLENE (Raw Material)		85500.000	K.G	9,695,700.00	153,900.00 US Dollars	2,531,547.00		Value & Qty

3	28183000	ALUMINIUM HYDROXIDE (Raw Material)	470250.000	K.G	31,847,681.00	505,519.00 US Dollars	8,315,430.00	Value & Qty
4	28161010	MAGNESIUM HYDROXIDE (Raw material)	94050.000	K.G	14,812,875.00	235,125.00 US Dollars	3,867,642.00	Value & Qty
5	39011090	MODIFIED LLDPE (Raw Material)	53865.000	K.G	8,483,738.00	134,662.00 US Dollars	2,215,104.00	Value & Qty
				Total	84,231,394.00	1,337,006.00		

Decision: RLA, Vadodara vide e-mail dated 25.10.2013 have informed that the advance authorization had been issued on repeat basis (Adhoc Norms) in terms of Para 4.7 (1) (b) of HBP Vol. I. Hence, the case was **withdrawn**.

Case No.:2/31/87-ALC1/2013	Party Name:MACRO POLYMERS P. LTD.	Meet No/Date:31/87-ALC1/2013 30.10.2013	Status: Withdrawn
HQ File :01/87/050/00273/AM14/	RLA File :08/24/040/00325/AM14/	Lic.No/Date:0810125718 17.10.2013	Defer Date:

Application: Request is for adhoc norms for following:

Sl.No.	ITCHS Code	EXPORT ITEM	Qty	UOM	FOB/FOR (Rs.)	FOB/FOR (in Currency of realisation)
1	39075000	62/0- Alkyd Resin C 1032 (Resin content 70 +/- 1%)	80000.000	K.G	8316000.00	132000.00 US Dollars
				Total	8,316,000.00	132,000.00

Sl.No.	ITCHS Code	IMPORT ITEM	Qty	UOM	CIF (Rs.)	CIF (Currency)	Total exemption from Customs duty	Limiting Factor (Value/Qty/Value & Qty)
1	38231900	Distilled Fatty Acid	18000.000	K.G	1,386,000.00	22,000.00 US Dollars	0.00	Qty

2	29173500	Phthalic Anhydride	26800.000	K.G	2,709,000.00	43,000.00 US Dollars	2,709,000.00	Qty
3	29054500	Glycerine	16800.000	K.G	819,000.00	13,000.00 US Dollars	0.00	Qty
4	29023000	Toluene (This licence issued under para 4.7.1 of HB vol.I 2009-14 as per Norms fixed in ALC Mtg No.4/87-ALCVI/2012 dt 27.4.2012)	25200.000	K.G	2,268,000.00	36,000.00 US Dollars	0.00	Qty
				Total	7,182,000.00	114,000.00		

Decision: The Committee considered the case as per the online generated Agenda and it was observed that the subject advance authorization had been issued on **repeat basis** (Adhoc Norms) in terms of Para 4.7.1 of HBP vide decision taken by NC in its Meeting No. 4/87-ALC1/2012 held on 27.04.2012. Hence, the case was **withdrawn**.

61	Case No.:4/31/87-ALC1/2013	Party Name:MAJIK MEDICAL SOLUTIONS PRIVATE LIMITED	Meet No/Date:31/87-ALC1/2013 30.10.2013	Status: Deferred
	HQ File :01/87/050/00275/AM14/	RLA File :09/24/040/00351/AM14/	Lic.No/Date:0910057966 21.10.2013	Defer Date:20.11.2013
	Decision: The Committee noted that the application is still awaited from RLA. Hence, it was decided to send an e-mail to RLA for sending the application expeditiously.			

62	Case No.:5/31/87-ALC1/2013	Party Name:MAJIK MEDICAL SOLUTIONS PRIVATE LIMITED	Meet No/Date:31/87-ALC1/2013 30.10.2013	Status: Deferred
	HQ File :01/87/050/00276/AM14/	RLA File :09/24/040/00352/AM14/	Lic.No/Date:0910057967 21.10.2013	Defer Date:20.11.2013
	Decision: The Committee noted that the application is still awaited from RLA. Hence, it was decided to send an e-mail to			

RLA for sending the application expeditiously.

Meeting ended with thanks to Chair and all participants.
